

IN THE HON'BLE NATIONAL GREEN TRIBUNAL
Principal Bench, New Delhi
Original Application No.192 of 2020

In the matter of:-

Say Earth

.....Applicant(s)

Versus

Union of India &Ors.

.....Respondent(s)

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Nazimuddin

(Nazimuddin)

Scientist 'E'

Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
Delhi- 110032.

Place: Delhi

Dated: 05.01.2021

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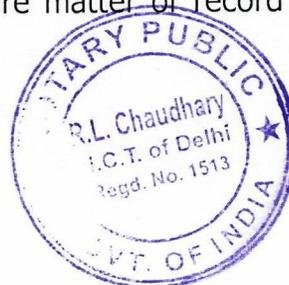
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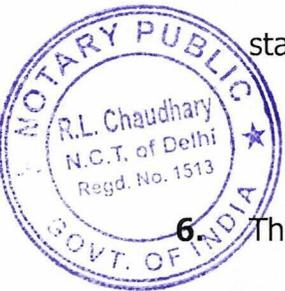
Reply on Behalf of, Central Pollution Control Board.

PARAWISE REPLY: -

1. That the averment contained in para 1 pertains to the addresses of the applicant and Respondents, and this needs no comments from this Answering Respondent.
2. That the averment contained in Para 2 pertain to filing of the present application under sections 14 and 15 of NGT Act, 2010 and this needs no comments from this Answering Respondent.
3. That the averment contained in Para 3 pertains to the cause of filing of the present application being the Notification No. S.O. 1561(E) dated 21.05.2020 issued by the Ministry of Environment, Forest and Climate Change (Respondent No. 1 & 2), and needs no comments from this Answering Respondent.
4. That the averments contained in Paras 4 and 5 pertains to the Notification No. S.O. 1561(E) dated 21.05.2020 issued by Ministry of Environment, Forest and Climate Change (MoEF&CC), amending the earlier notification of 2014 regarding use of beneficiated coal with ash content not exceeding thirty-four per cent, thereby permitting Thermal Power Plants (TPPs) to use coal irrespective of its ash content. It is submitted that these are matter of record and need no comments from this Answering Respondent.



5. That the averment contained in Para 6 pertains to probable impact of implementation of MoEF&CC Notification dated 21.05.2020 on environment stating that the implementation of the new emission norms notified by the MoEF&CC on 07.12.2015 have not been complied within prescribed timeline i.e. by Dec 07, 2017, and most of the plants are not likely to comply within the timeline were prescribed by CPCB as per the Revised Schedule agreed to by MoEF&CC and Ministry of Power. It is respectfully submitted that the Notification dated 21.05.2020 has been issued by the MoEF&CC considering various factors, and this Answering Respondent has no comments in this regard. However, in respect of compliance of new emission norms notified on 07.12.2015, it is submitted that this Answering Respondent has been periodically reviewing the status of compliance of new emission norms by thermal power plants and had also imposed Environmental Compensation (EC) vide directions dated 08.05.2020 on the non-complying units having timelines up to 31.12.2019, but Hon'ble Supreme Court has granted interim stay on recovery of EC based on the appeals made by plants. As of now the matter is sub-judice before Hon'ble Supreme Court. List of thermal power plants which were directed to deposit EC and Orders of Supreme Court staying recovery of the EC are at **Annexure I**.



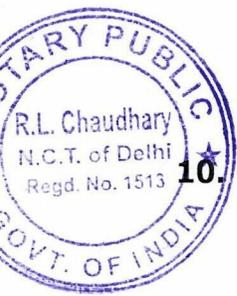
6. That the averment contained in Para 7 pertains to the efforts made by the applicant for reduction of pollution made by thermal power plants, which include another application with O.A. No. 19 of 2014 filed by the applicant before Hon'ble NGT, Western Zone, and need no comments from this Answering Respondent.

7. That the averment contained in Para 8 pertains to the brief background of facts being given by the applicant in the next Para's, and this needs no comments from this Answering Respondent

8. That the averments contained in Paras 9 to 12 pertains to the facts given by the Applicant regarding characteristics of coal produced in India and pollution caused

by coal based power plants using majority of the coal produced in the country. It is respectfully submitted that the averment given in these Para's are based on various sources like Ministry of Coal (MoC), Central Electricity Authority (CEA) and Centre for Science and Environment (CSE), and these are matter of record, hence need no comments from this Answering Respondent.

9. That the averments contained in Paras 13 to 19 pertains to the facts given by the Applicant regarding proactive steps taken by the Central Government to ensure generation of clean energy, which include various Notifications issued by MoEF&CC, to regulate transportation of high ash content coal to distant power plants and to control environmental pollution from thermal power plants, and these are matter of record, hence need no comments from this Answering Respondent.



10. That the averment contained in Paras 20 to 24 pertains to description of the steps taken by the Central Government to ensure implementation of new norms in thermal power plants. It is respectfully submitted that as per Notification dated 07.12.2015 the new norms were to be complied in two years' time i.e. by December 07, 2017. Subsequently, after due diligence by MoEF&CC in consultation with the MoP, further time was allowed to various units of plants. MoP vide letter dated 13.10.2017 forwarded "Revised Schedule" to Respondent Nos. 1 & 2, having plants/unit wise timelines staggered from March 2018 to December 2022.

In order to ensure adherence to the Revised Schedule, MoEF&CC mandated the responsibility to CPCB vide its letter dated 07.12.2017, and in compliance to the instructions of MoEF&CC, CPCB issued directions under section 5 of E (P) Act, 1986 to thermal power plants prescribing timelines for installation of Fuel Gas desulfurization (FGD) and up-gradation of Electrostatic Precipitator (ESP) as per the above mentioned Revised Schedule of Ministry of Power. It is further submitted that Central Government has apprised Hon'ble Supreme Court about the

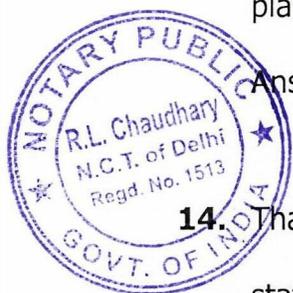
Revised Schedule as noted in order dated 10.12.2018 which is annexed as **Annexure -II.**

11. That the averment contained in Para 25 pertains to the description given by the applicant in respect of MoEF&CC Notification dated 28.06.2018 regarding specific water consumption limit and amended stack height criteria for thermal power plants, and these are matter of record, hence need no comments from this Answering Respondent.

12. That the averment contained in Para 26 (a to d) pertains to the comments of the applicant regarding the implementation of norms and status of the matter before Hon'ble Supreme Court, and these are matter of records, hence need no comments from this Answering Respondent .

13. That the averment contained in in Para 27 pertains to the description of various Notifications issued by MoEF&CC for 100% utilization of fly ash by thermal power plants, and these are matter of record, hence need no comments from this Answering Respondent.

14. That the averments contained in Paras 28 to 35 pertains to the description of the status of compliance of Notifications issued by MoEF&CC for 100% utilization of fly ash by thermal power plants. It is respectfully submitted that the matter of compliance of fly ash Notifications by thermal power plants is under consideration in Hon'ble NGT in various cases, including O.A. Nos. 102 and 117 of 2014. In compliance to the directions given to CPCB by Hon'ble NGT vide order dated 12.02.2020, CPCB computed and informed the amount of EC vide letter dated 02.07.2020 to various thermal power plants who couldn't achieve 100% fly ash utilization during year 2018-19 and 2019-20, and submitted compliance report to Hon'ble NGT on 04.09.2020. However, Hon'ble Supreme Court has granted stay on recovery of EC based on the appeals filed by various thermal power plants the



matter is sub-judice in Hon'ble Supreme Court. The stay orders are annexed as **Annexure -III**. It is further submitted that the notification on utilization of fly ash is to be complied irrespective of the type of coal used and it is observed that fly ash utilization has been better in plants which are near urban areas i.e. away from pit head.

15. That the averments contained in Paras 36 to 43 pertains to the description of the status of compliance of SO₂ emission limit in thermal power plants. It is respectfully submitted that as mentioned above in Para 10, thermal power plants are to install Fuel Gas desulfurization (FGD) to comply SO₂ emission limit by the timeline prescribed by CPCB vide directions dated 11.12.2017 as per the Revised Schedule submitted by Ministry of Power to MoEF&CC. CPCB imposed Environmental Compensation (EC) on non-complying units with timelines up to 31.12.2019. However, Hon'ble Supreme Court has granted stay on recovery of EC.

16. That the averment contained in Para 44 pertains to the description of the status of compliance of PM emission limit in thermal power plants based on CSE report 2020, and these need no comments.



17. That the averments contained in Paras 45 to 49 pertains to the description of the status of compliance of NO_x emission limit in thermal power plants. It is respectfully submitted that the change in NO_x emission norms for thermal power plants installed between 01.01.2004 to 31.12.2016 was apprised to the Hon'ble Supreme Court as noted in order dated 05.08.2019 and subsequently MoEF&CC has amended the NO_x emission limit from 300 mg/nm³ to 450 mg/Nm³ for this category of units vide notification dated 19.10.2020. Thus, the revised NO_x emission norms of 450 mg/Nm³ can be met by primary NO_x control measures based on combustion modifications.

18. That the averments contained in Paras 50 and 51 pertains to the description of the compliance status of specific water consumption limit by thermal power plants. It is respectfully submitted that CPCB collected and compiled specific water consumption data from thermal power plants for the quarters of Oct – Dec 2018 and Jan – Mar 2019 and vide letter dated 08.07.2019 informed the status of compliance to all SPCBs and asking further them to ensure compliance of specific water consumption limit by thermal power plants in their states and take necessary action against the plants found to be non-compliant with the prescribed limit.

19. That the averment contained in Paras 52 and 53 pertains to the description of the status of compliance of mercury emission limit by thermal power plants. It is respectfully submitted that average mercury content in Indian Coal is 0.14 mg/kg (CIMFR, 2014).

Based on the data collected from thermal power plants and status reported by them during review meetings taken by CPCB, it has been observed that most of the plants having ESP only as APCD already have reported compliance with the prescribed limit of mercury (0.030 mg/Nm³).



20. That the averment contained in Paras 54 to 69 pertains to the comments of the Applicant regarding Notification No. S.O. 1561(E) dated 21.05.2020 issued by the MoEF&CC (Respondent No. 1 & 2), and these need no comments from this Answering Respondent. However in respect of averments in Para's 55 and 58, it is respectfully submitted that the new environmental norms require thermal power plants to reduce emission to the prescribed emission limit irrespective of the coal quality the plants receive.

Thermal power plants are equipped with ESPs to control emission of Particulate Matter (PM), which may be designed to work efficiently for a range of ash content in coal. Thermal power plants are to ensure compliance of the new norms by

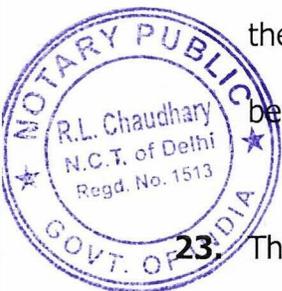
taking any appropriate measures, which may include retrofitting of existing APCD or installation of additional technologies or use of beneficiated coal. Therefore, argument that implementation of notification dated 21.05.2020 will lead to increase in pollution is not correct. It is further submitted that the new emission norms are to be implemented by thermal power plants as per the Revised Schedule for installation of Fuel Gas desulfurization (FGD) and up-gradation of Electrostatic Precipitator (ESP) agreed to by MoEF&CC and Ministry of Power.

GROUND

21. That the averments contained in Para 70 (A to K) pertains to various grounds mentioned by the applicant based on which the present application has been filed. The contents of Para 70 (A, B, E, G, H & K) doesn't pertain to this Answering Respondent, hence these need no comments.

22. That the averments contained in Para 70 (C and J) pertains to comments of the Applicant regarding probable increase in pollution due to use of unwashed coal by thermal power plants. It is respectfully submitted that the comments on this have been provided in the foregoing paras.

23. That the averment contained in Para 70 (D) pertains to comments of the Applicant regarding probable increase in fly ash generation from thermal power plants using unwashed coal, based on the fly ash report of CEA for 1st half of 2019-20. It is respectfully submitted that out of total mentioned 194 power plants in the report most of the power plants (more than 100) were already receiving coal with ash content more than 34% and average ash content in coal consumed was 31.73%. It is further submitted that the pit-head power plants were out of the ambit of the 2014 notification.



24. That the averment contained in Para 70 (F) pertains to comments of the applicant regarding probable increase in water consumption by thermal power plants to store fly ash in ash ponds. It is respectfully submitted that MoEF&CC has prescribed specific water consumption limit for thermal power plants which is to be enforced by the SPCBs in their states. Further, penalty for non-utilization of 100% fly ash by thermal power plants has been considered by Hon'ble NGT in its order dated 12.02.2020. , with strict enforcement fly ash notification, power plants will not have much scope of storing fly ash in ash ponds and thereby consuming more water.

25. That the averment contained in Para 71 pertains to comments of the Applicant regarding role of coal based power plants in contributing pollution to the environment, and these need no comments from the Answering Respondent.

26. That the averment contained in Para 72 pertains to comments of the Applicant regarding proactive steps taken by MoEF&CC in last 20 years to promote production of cleaner energy from coal based power plants, and these need no comments from the Answering Respondent.

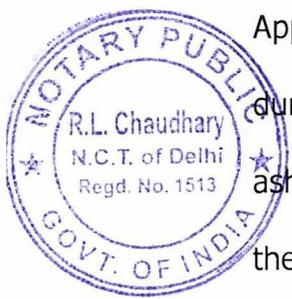
27. That the averment contained in Para 73 pertains to comments of the applicant regarding status of compliance of environmental norms by thermal power plants in the country. It is respectfully submitted that as per CEA report fly ash utilization by thermal power plants for year 2019-20 was observed to be 83.05%, there has been graded increase in fly ash utilization from 63.28% in year 2016-17, 67.13% in year 2017-18 and 77.59% in year 2018-19. It is further submitted that the compliance of new emission norms is being periodically reviewed by CEA and CPCB.



28. That the averment contained in Para 74 pertains to comments of the applicant regarding efforts need to be taken by MoEF&CC and other authorities to control pollution from thermal power plants. It is respectfully submitted that the steps taken by MoEF&CC and other authorities, including this Answering Respondent, are given in Para 10 above, and these need no further comments from this Answering Respondent.

29. That the averments contained in Para 75 and 76 pertain to comments of the Applicant regarding notification dated 21.05.2020 issued by MoEF&CC. It is respectfully submitted that comments on this point are given Para 14, 20 and 23 above and need no further comments from this Answering Respondent.

30. That the averment contained in Para 77 and 78 pertains to comments of the Applicant regarding status of quality of coal received by thermal power plants during year 2018-19 and probable impact of use of coal having more than 34% ash in increase in environmental pollution. It is submitted that the comments on the concern raised have been provided at Para 14, 20, 23 and 24 above.



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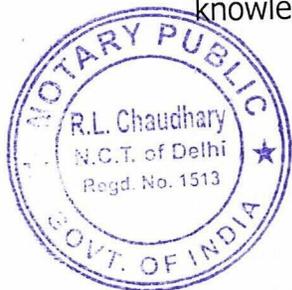
Union of India &Ors.

.....Respondent(s)

AFFIDAVIT

I, Nazimuddin aged about 55 years do hereby solemnly affirm and state as under:

1. That I am Scientist 'E' in the central Pollution Control Board and well conversant with the facts and circumstances of this case and competent to swear this affidavit.
2. That the contents of the reply to the O.A. are true and correct to the best of my knowledge.



Waz

DEPONENT

VERIFICATION:

Verified at New Delhi on this ____ day of January, 2021, that the contents of the above affidavit are true and correct to the best of my knowledge

Waz

DEPONENT

ATTESTED
[Signature]
NOTARY PUBLIC
GOVT. OF INDIA

- 5 JAN 2021

**List of 15 Thermal Power Plants imposed with EC by CPCB on 08.05.2020 for
non-complying with new emission norms by prescribed timelines**

Sl. No.	Thermal Power Plant	Unit No. (Capacity)	FGD Timeline (Dir. dt. 11.12.2017)	Remarks (if any)
1	Vizag Hinduja TPP, HNPCL, Visakhapatnam, Andhra Pradesh	2 (520)	30.09.2019	-
2	Sri Damodaram Sanjeevaiah TPP, APPDCL, SPSR Nellore, Andhra Pradesh	2 (800)	31.12.2019	-
3	Aravalli Power Corporation Limited (Indira Gandhi STPP), NTPC, Jhajjar, Haryana	1 (500) 2 (500) 3 (500)	31.12.2019	TPP within 300 kms of Delhi. (Within NCR)
4	Panipat Thermal Power Station, HPGCL, Panipat, Haryana	6 (210) 7 (250) 8 (250)	31.12.2019	TPP within 300 kms of Delhi. (Within NCR)
5	Deen Bandhu Chhotu Ram TPS, HPGCL, Yamunanagar, Haryana	1 (300) 2 (300)	31.12.2019	TPP within 300 kms of Delhi.
6	Rajiv Gandhi TPP, HPGCL, Hisar, Haryana	1 (600) 2 (600)	31.12.2019	TPP within 300 kms of Delhi.
7	Rajpura Thermal Power Plant, Nabha Power Ltd, Patiala, Punjab	1 (700) 2 (700)	31.12.2019	TPP within 300 kms of Delhi.
8	Talwandi Sabo Power Ltd, Mansa, Punjab	1 (660) 2 (660) 3 (660)	31.12.2019	TPP within 300 kms of Delhi.
9	Guru Hargobind Singh TPS, PSPCL, Lehra Mohabbat, Bhatinda, Punjab	1 (210) 2 (210) 3 (250) 4 (250)	31.12.2019	TPP within 300 kms of Delhi.
10	Singareni Thermal Power Project, SCCL, Adilabad, Telangana	1 (600), 2 (600)	31.12.2019 30.09.2019	-
11	Kothagudem (New) Thermal Power Station, TSGENCO, Khammam, Telangana	11 (500)	30.09.2019	-
12	North Chennai Thermal Power Station-II, TANGEDCO, Chennai, Tamilnadu	1 (600)	31.12.2019	-
13	National Capital Thermal Power Station, NTPC Dadri, Gautambudhnagar, U.P	3 (210) 4 (210) 5 (490) 6 (490)	31.12.2019	TPP within 300 kms of Delhi. (Within NCR)

14	Harduaganj Thermal Power Station, UPRVUNL, Aligarh, U.P.	8 (250) 9 (250)	31.12.2019	TPP within 300 kms of Delhi.
15	Guru Gobind Singh Thermal Power Station, PSPCL, Ropar, Punjab	3 (210) 4 (210) 5 (210) 6 (210)	31.12.2019	TPP within 300 kms of Delhi. No MoP plan.

F. No. FU-1/2017-IPC
Government of India
Ministry of Power

Shram Shakti Bhawan, Rafi Marg,
New Delhi, Dated 13.10.2017

OFFICE MEMORANDUM

Sub: Implementation of Phasing Plan for FGD installation/ESP upgradation in respect of new Environmental Norms notified by MoEF&CC on 7th December, 2015

The undersigned is directed to refer to this Ministry's letter dated 30.6.2017 and Record of Discussion of the meeting held on 01.09.2017 under the Chairmanship of Secretary, MoEF&CC & Secretary (Power).

2. In the meeting it was decided that *"the action plan submitted by MoP for 7 years i.e. upto 2024 should commence from 2018 and implemented before 2022 with respect to all pollutants. The revised action plan shall be submitted within 45 days"*.
3. In this regard, Regional Power Committees (RPCs) held special meeting with various Power Utilities owning coal/lignite based TPS to revise the implementation plan before 2022. The implementation plan was finalized in consultation with the stakeholders. The implementation plan has been complied at national level by Central Electricity Authority.
4. Revised Phasing Plan for FGD installation/ESP up-gradation prepared by Central Electricity Authority (CEA) is enclosed.
 - i. Summary of the implementation plan including units commissioned up to 31.08.2017 is enclosed at Annexure I.
 - ii. FGD and ESP implementation plan are enclosed as per Annexure II to VI.
5. During discussions held at RPCs, the participating utilities pointed out certain issues which are very critical for effective implementation of phasing plan. If such issues are not resolved expeditiously, they can adversely affect the implementation plan.
 - i. Chimney Height : Installation of FGDs would require lining of existing stacks (Chimneys) to prevent them from corrosion. However, the lining of existing stacks will require a very long shut down of units impacting adversely the power supply in the country as well as revenues of the power plants. If MoEF&CC permits disposal of flue gas from these

environmentally compliant units through a short stacks, the same could be constructed in parallel to FGD installation without shutting down the unit for such longer time and may also be cost effective. Pending amendment of existing stack height norms of MoEF&CC, the utilities are not able to incorporate the same in their tender documents. Delay in finalization of tender document may delay the implementation plan. Therefore, such amendment is required at the earliest.

- ii. Sea Water based FGD : Revised standards for thermal power stations regarding water consumption does not make any distinction between sea water based TPS and sweet water TPS. The sea water plants cannot meet the notified norms for consumption of water. Sea water based FGD is best possible solution for SOx control in such plants. In absence of revised norms exempting sea water based plants from the revised norms, the tender document for FGD cannot be finalized. Such delay in finalization of tender document may delay the implementation plan. Therefore, such amendment is required at the earliest.

It is understood that these issues are under consideration of MoEF&CC. It is requested to expedite the amendment of the norms mentioned above.

5. This issues with the approval of Secretary (Power).



S. Majumdar)
Under Secretary to the Govt of India
Telefax # 23356938

Ministry of Environment & Forest,
(Shri A.K. Mehta, Addl. Secretary),
Indira Paryavaran Bhawan, Jor Bagh,
New Delhi

Annexure-I

Summary of implementation for phasing plan for FGD installation / ESP Upgradation

Sl. No.	Description	Capacity (MW)	Units
1.	Total Capacity Considered	196667	650
2	Capacity retired/ identified for retirement	8967	82
3	Capacity after Retirement (1-2)	187700	568
4	Capacity already having FGD capable of meeting new Sox norms	6130	15
5	Capacity with CFBC Boilers (which does not require FGD)	5524	48
6	Capacity taken for analysis (3- 4- 5)	176046	505
7	FGD IMPLEMENTATION PLAN		
a	Capacity which claims to be SOx compliant (Annexure-VI)	5115	23
b	Balance Capacity (6-7 (a))	170931	482
c	Capacity where FGD has been planned (Annexure-III)	161552	415
d	Capacity where FGD implementation plan available	161402	414
e	Capacity where FGD implementation plan not submitted by developer	150	1
f.	TOTAL CAPACITY WHICH WOULD BE FGD NON COMPLAINT f(i)+ f(ii)	9379	67
(i)	Capacity which has not given any commitment for FGD installation (Annexure-V)	690	7
(ii)	Capacity where FGD cannot be installed (Annexure-IV)	8689	60
8	ESP IMPLEMENTATION PLAN		
(i)	Capacity which is SPM non- compliant as on date	72659	273
(ii)	Capacity which would be Sox non-compliant (out of 8(i) above)	6344	38
(iii)	Capacity FGD installation being Explored (out of 8(i) above)	390	4
(iv)	Balance Capacity (i-ii-iii)where ESP upgradation considered (Annexure-II)	65925	231
(iv)	Capacity where ESP Implementation plan available	64525	222
(v)	Capacity where ESP Implementation plan not submitted by developer	1400	9

YEAR WISE FGD PHASING PLAN

FGD Phasing Plan	ALL INDIA	
	Capacity (MW)	No. of Units
Year		
2018	500	1
2019	4940	8
2020	27230	55
2021	64027.5	172
2022	64704.5	178
Plan Not Available	150	1
Total	161552	415

YEAR WISE ESP UPGRADATION PLAN

YEAR	Capacity	Units
2018	500	1
2019	1300	2
2020	10705	28
2021	23495	97
2022	28525	94
Plan not Available	1400	9
Total	65925	231

Note: -

1. Capacity which are not meeting SPM norms and also FGD installation is not possible is not considered for ESP upgradation plan.
2. A capacity where FGD installation is being explored by utilities are not considered for ESP plan.
3. Phasing plan for FGD installation/ ESP upgradation shall be planned simultaneously.
4. A capacity was found to be SPM non-compliant planned for FGD installation which would reduce SPM emission level considerably and ESP upgradation might not be required.
5. Utilities which are claimed to be SOx complaint, ensure that these units are compliant with new environmental norms regarding SOx emission, failing which these units might not be allowed to operate by SPCB after 07.12.2017.

ESP UPGRADATION

Annexure-I

	Developer	Name of Project	Sector	State	Region	Unit No	Total Capacity	DT-of COMMISSIONING (MM/DD/YYYY)	Age in years	Whether FGD Installed	Whether CFBC	Whether ESP retrofit required	ESP Phasing plan for implementation (DD/MM/YYYY)	Remarks
1	NTPC	KAHALGAON TPS	Central Sector	Bihar	ER	1	210	31-03-1992	25	N	N	Y	31/12/2022	FGD POSSIBLE
2	NTPC	KAHALGAON TPS	Central Sector	Bihar	ER	2	210	17-03-1994	23	N	N	Y	31/12/2022	FGD POSSIBLE
3	NTPC	KAHALGAON TPS	Central Sector	Bihar	ER	3	210	24-03-1995	22	N	N	Y	31-12-2022	FGD POSSIBLE
4	NTPC	KAHALGAON TPS	Central Sector	Bihar	ER	4	210	18-03-1996	21	N	N	Y	31/12/2022	FGD POSSIBLE
5	NTPC	NABI NAGAR TPP	Central Sector	Bihar	ER	2	250	04-04-2017	0	N	N	Y	31/12/2022	FGD POSSIBLE
6	NTPC & Bihar	MUZAFFARPUR TPS	Central Sector	Bihar	ER	3	195	31-03-2015	2	N	N	Y	31/12/2022	FGD POSSIBLE
7	NTPC & Bihar	MUZAFFARPUR TPS	Central Sector	Bihar	ER	4	195	24-03-2017	0	N	N	Y	31/12/2022	FGD POSSIBLE
8	D.V.C	BOKARO 'A' TPS	Central Sector	Jharkhand	ER	1	500	22-03-2016	1	N	N	Y	30/06/2022	FGD POSSIBLE
9	TenughatVN Ltd	TENUGHAT TPS	State Sector	Jharkhand	ER	1	210	14-04-1994	23	N	N	Y	31-12-2020	FGD POSSIBLE
10	Ind barath	IND BARATH TPP	Private Sector	Odisha	ER	1	350	25-02-2016	1	N	N	Y	31/03/2022	FGD POSSIBLE
11	NTPC	TALCHER STPS	Central Sector	Odisha	ER	5	500	13-05-2004	13	N	N	Y	31/12/2022	FGD POSSIBLE
12	NTPC	TALCHER STPS	Central Sector	Odisha	ER	6	500	06-02-2005	12	N	N	Y	31/12/2022	FGD POSSIBLE
13	OPGCLtd	IB VALLEY TPS	State Sector	Odisha	ER	1	210	02-06-1994	23	N	N	Y	30/09/2021	FGD POSSIBLE
14	OPGCLtd	IB VALLEY TPS	State Sector	Odisha	ER	2	210	22-10-1995	22	N	N	Y	30/09/2021	FGD POSSIBLE
15	D.P.L	D.P.L TPS	State Sector	West Bengal	ER	6	110	03-07-1985	32	N	N	Y	31/03/2022	FGD POSSIBLE
16	D.P.L	D.P.L TPS	State Sector	West Bengal	ER	7	300	24-11-2007	10	N	N	Y	30/06/2022	FGD POSSIBLE
17	D.P.L	D.P.L TPS EXT.	State Sector	West Bengal	ER	8	250	31-03-2014	3	N	N	Y	31/03/2022	FGD POSSIBLE
18	D.V.C	MEJIA TPS	Central Sector	West Bengal	ER	1	210	01-03-1996	21	N	N	Y	31/12/2022	FGD POSSIBLE
19	D.V.C	MEJIA TPS	Central Sector	West Bengal	ER	2	210	24-03-1997	20	N	N	Y	31/12/2022	FGD POSSIBLE
20	D.V.C	MEJIA TPS	Central Sector	West Bengal	ER	3	210	25-03-1998	19	N	N	Y	31/12/2022	FGD POSSIBLE
21	D.V.C	MEJIA TPS	Central Sector	West Bengal	ER	4	210	12-10-2004	13	N	N	Y	31/12/2022	FGD POSSIBLE
22	D.V.C	MEJIA TPS	Central Sector	West Bengal	ER	5	250	01-10-2007	10	N	N	Y	31/12/2022	FGD POSSIBLE
23	D.V.C	MEJIA TPS	Central Sector	West Bengal	ER	6	250	31-03-2007	10	N	N	Y	31/12/2022	FGD POSSIBLE
24	D.V.C	MEJIA TPS	Central Sector	West Bengal	ER	7	500	30-09-2010	7	N	N	Y	30/09/2021	FGD POSSIBLE
25	D.V.C	MEJIA TPS	Central Sector	West Bengal	ER	8	500	26-03-2011	6	N	N	Y	30/09/2021	FGD POSSIBLE
26	Bishagarh Power Co	India Power TPP	Private Sector	West Bengal	ER	1	150	07-06-2017	0	N	N	Y		FGD POSSIBLE
27	NTPC	FARAKKA STPS	Central Sector	West Bengal	ER	1	200	01-01-1986	31	N	N	Y	31/12/2022	FGD POSSIBLE
28	NTPC	FARAKKA STPS	Central Sector	West Bengal	ER	4	500	25-09-1992	25	N	N	Y	31/12/2022	FGD POSSIBLE
29	NTPC	FARAKKA STPS	Central Sector	West Bengal	ER	5	500	16-02-1994	23	N	N	Y	31/12/2022	FGD POSSIBLE
30	NTPC	FARAKKA STPS	Central Sector	West Bengal	ER	6	500	07-03-2011	6	N	N	Y	31/12/2022	FGD POSSIBLE
31	WBPDC	BAKRESWAR TPS	State Sector	West Bengal	ER	1	210	07-06-2009	8	N	N	Y		CLAIMED TO BE SOx COI
32	WBPDC	BAKRESWAR TPS	State Sector	West Bengal	ER	5	210	24-12-2007	10	N	N	Y		CLAIMED TO BE SOx COI
33	WBPDC	KOLAGHAT TPS	State Sector	West Bengal	ER	1	210	16-01-1993	24	N	N	Y	30/06/2022	FGD POSSIBLE
34	WBPDC	KOLAGHAT TPS	State Sector	West Bengal	ER	2	210	13-08-1990	27	N	N	Y	31/03/2021	FGD POSSIBLE
35	WBPDC	KOLAGHAT TPS	State Sector	West Bengal	ER	3	210	16-12-1985	32	N	N	Y	30/09/2021	FGD POSSIBLE
36	WBPDC	KOLAGHAT TPS	State Sector	West Bengal	ER	4	210	24-01-1984	33	N	N	Y	31/03/2021	FGD POSSIBLE
37	WBPDC	KOLAGHAT TPS	State Sector	West Bengal	ER	5	210	28-12-1993	24	N	N	Y	30/06/2021	FGD POSSIBLE
38	WBPDC	KOLAGHAT TPS	State Sector	West Bengal	ER	6	210	17-03-1991	26	N	N	Y	31/12/2021	FGD POSSIBLE
39	WBPDC	SAGARDIGHI TPS	State Sector	West Bengal	ER	1	300	20-07-2008	9	N	N	Y	31/12/2020	FGD POSSIBLE
40	WBPDC	SAGARDIGHI TPS	State Sector	West Bengal	ER	2	300	21-12-2007	10	N	N	Y	31/03/2021	FGD POSSIBLE
41	WBPDC	SANTALDIH TPS	State Sector	West Bengal	ER	5	250	07-11-2007	10	N	N	Y	31/03/2021	FGD POSSIBLE
42	WBPDC	SANTALDIH TPS	State Sector	West Bengal	ER	6	250	29-06-2011	6	N	N	Y	31/12/2021	FGD POSSIBLE
43	HGPCorpn	PANIPAT TPS	State Sector	Haryana	NR	7	250	28-09-2004	13	N	N	Y	28/02/2021	FGD POSSIBLE

	Developer	Name of Project	Sector	State	Region	Unit No	Total Capacity	DT-of COMMISSIONING (MM/DD/YYYY)	Age in years	Whether FGD Installed	Whether CFBC	Whether ESP retrofit required	ESP Phasing plan for implementation (DD/MM/YYYY)	Remarks
44	HGPCorpn	PANIPAT TPS	State Sector	Haryana	NR	8	250	28-01-2005	12	N	N	Y	31/12/2020	FGD POSSIBLE
45	HGPCorpn	RAJIV GANDHI TPS	State Sector	Haryana	NR	1	600	31-03-2010	7	N	N	Y	30/04/2022	FGD POSSIBLE
46	HGPCorpn	RAJIV GANDHI TPS	State Sector	Haryana	NR	2	600	01-10-2010	7	N	N	Y	28/02/2022	FGD POSSIBLE
47	HGPCorpn	YAMUNA NAGAR TPS	State Sector	Haryana	NR	1	300	01-11-2007	10	N	N	Y	31/12/2021	FGD POSSIBLE
48	HGPCorpn	YAMUNA NAGAR TPS	State Sector	Haryana	NR	2	300	29-03-2008	9	N	N	Y	31/10/2021	FGD POSSIBLE
49	NTPC	INDIRA GANDHI STPP	Central Sector	Haryana	NR	1	500	31-10-2010	7	N	N	Y	31/10/2020	FGD POSSIBLE
50	NTPC	INDIRA GANDHI STPP	Central Sector	Haryana	NR	2	500	05-11-2011	6	N	N	Y	30/04/2020	FGD POSSIBLE
51	NTPC	INDIRA GANDHI STPP	Central Sector	Haryana	NR	3	500	07-11-2012	5	N	N	Y	28/02/2020	FGD POSSIBLE
52	PSEB	GH TPS (LEH.MOH.)	State Sector	Punjab	NR	1	210	29-12-1997	19	N	N	Y	30/04/2022	FGD POSSIBLE
53	PSEB	GH TPS (LEH.MOH.)	State Sector	Punjab	NR	2	210	16-10-1998	19	N	N	Y	30/04/2022	FGD POSSIBLE
54	PSEB	GH TPS (LEH.MOH.)	State Sector	Punjab	NR	3	250	03-01-2008	9	N	N	Y	28/02/2022	FGD POSSIBLE
55	PSEB	GH TPS (LEH.MOH.)	State Sector	Punjab	NR	4	250	31-07-2008	9	N	N	Y	28/02/2022	FGD POSSIBLE
56	JSW Rajwest Power Ltd	JALIPA KAPURDI TPP	Private Sector	Rajasthan	NR	1	135	16-10-2009	8	N	Y	Y	31/12/2022	ESP UPGRADATION/ CFBC
57	JSW Rajwest Power Ltd	JALIPA KAPURDI TPP	Private Sector	Rajasthan	NR	2	135	08-07-2010	7	N	Y	Y	31/12/2022	ESP UPGRADATION/ CFBC
58	JSW Rajwest Power Ltd	JALIPA KAPURDI TPP	Private Sector	Rajasthan	NR	3	135	02-11-2011	6	N	Y	Y	31/08/2022	ESP UPGRADATION/ CFBC
59	JSW Rajwest Power Ltd	JALIPA KAPURDI TPP	Private Sector	Rajasthan	NR	4	135	23-11-2011	6	N	Y	Y	31/08/2022	ESP UPGRADATION/ CFBC
60	JSW Rajwest Power Ltd	JALIPA KAPURDI TPP	Private Sector	Rajasthan	NR	5	135	05-02-2013	4	N	Y	Y	30/04/2022	ESP UPGRADATION/ CFBC
61	JSW Rajwest Power Ltd	JALIPA KAPURDI TPP	Private Sector	Rajasthan	NR	6	135	03-03-2013	4	N	Y	Y	30/04/2022	ESP UPGRADATION/ CFBC
62	JSW Rajwest Power Ltd	JALIPA KAPURDI TPP	Private Sector	Rajasthan	NR	7	135	16-03-2013	4	N	Y	Y	31/12/2021	ESP UPGRADATION/ CFBC
63	JSW Rajwest Power Ltd	JALIPA KAPURDI TPP	Private Sector	Rajasthan	NR	8	135	28-02-2013	4	N	Y	Y	31/12/2021	ESP UPGRADATION/ CFBC
64	NEVELI LIGNITE	BARSINGSAR LIGNITE	Central Sector	Rajasthan	NR	1	125	28-06-2010	7	N	Y	Y	31/08/2020	ESP UPGRADATION/ CFBC
65	NEVELI LIGNITE	BARSINGSAR LIGNITE	Central Sector	Rajasthan	NR	2	125	25-01-2011	6	N	Y	Y	30/04/2020	ESP UPGRADATION/ CFBC
66	RRVUNL	CHHABRA TPP	State Sector	Rajasthan	NR	1	250	30-10-2009	8	N	N	Y	31/12/2021	FGD POSSIBLE
67	RRVUNL	CHHABRA TPP	State Sector	Rajasthan	NR	2	250	04-05-2010	7	N	N	Y	31/10/2021	FGD POSSIBLE
68	RRVUNL	CHHABRA TPP	State Sector	Rajasthan	NR	3	250	14-09-2013	4	N	N	Y	31/08/2021	FGD POSSIBLE
69	RRVUNL	CHHABRA TPP	State Sector	Rajasthan	NR	4	250	30-06-2014	3	N	N	Y	31/08/2021	FGD POSSIBLE
70	RRVUNL	CHHABRA TPP	State Sector	Rajasthan	NR	5	660	04-04-2017	0	N	N	Y	30/04/2020	FGD POSSIBLE
71	RRVUNL	GIRAL TPS	State Sector	Rajasthan	NR	1	125	28-02-2007	10	N	Y	Y		CFBC BOILER
72	RRVUNL	GIRAL TPS	State Sector	Rajasthan	NR	2	125	31-03-2010	7	N	Y	Y		CFBC BOILER
73	RRVUNL	KOTA TPS	State Sector	Rajasthan	NR	5	210	26-03-1994	23	N	N	Y	31/12/2022	FGD POSSIBLE
74	RRVUNL	KOTA TPS	State Sector	Rajasthan	NR	6	195	30-07-2003	14	N	N	Y	31/12/2022	FGD POSSIBLE
75	RRVUNL	SURATGARH TPS	State Sector	Rajasthan	NR	6	250	29-08-2009	8	N	N	Y	28/02/2022	FGD POSSIBLE
76	Bajaj Power Co	BARKHERA TPS	Private Sector	Uttar Pradesh	NR	1	45	06-11-2011	6	N	Y	Y	30/09/2021	ESP UPGRADATION/ CFB
77	Bajaj Power Co	BARKHERA TPS	Private Sector	Uttar Pradesh	NR	2	45	28-01-2012	5	N	Y	Y	31/03/2021	ESP UPGRADATION/ CFB
78	Bajaj Power Co	KHAMBARKHERA TPS	Private Sector	Uttar Pradesh	NR	1	45	17-10-2011	6	N	Y	Y	30/09/2021	ESP UPGRADATION/ CFB
79	Bajaj Power Co	KHAMBARKHERA TPS	Private Sector	Uttar Pradesh	NR	2	45	28-11-2011	6	N	Y	Y	30/09/2021	ESP UPGRADATION/ CFB
80	Bajaj Power Co	KUNDARKI TPS	Private Sector	Uttar Pradesh	NR	1	45	10-01-2012	5	N	Y	Y	30/09/2021	ESP UPGRADATION/ CFB
81	Bajaj Power Co	KUNDARKI TPS	Private Sector	Uttar Pradesh	NR	2	45	29-02-2012	5	N	Y	Y	31/03/2021	ESP UPGRADATION/ CFB
82	Bajaj Power Co	MAQSODPUR TPS	Private Sector	Uttar Pradesh	NR	1	45	03-11-2011	6	N	Y	Y	30/09/2021	ESP UPGRADATION/ CFB
83	Bajaj Power Co	MAQSODPUR TPS	Private Sector	Uttar Pradesh	NR	2	45	21-01-2012	5	N	Y	Y	31/03/2021	ESP UPGRADATION/ CFB
84	Bajaj Power Co	UTRAULA TPS	Private Sector	Uttar Pradesh	NR	1	45	21-02-2012	5	N	Y	Y	30/09/2021	ESP UPGRADATION/ CFB
85	Bajaj Power Co	UTRAULA TPS	Private Sector	Uttar Pradesh	NR	2	45	19-03-2012	5	N	Y	Y	31/03/2021	ESP UPGRADATION/ CFB
86	NTPC	RIHAND STPS	Central Sector	Uttar Pradesh	NR	1	500	31-03-1988	29	N	N	Y	28/02/2022	FGD POSSIBLE
87	NTPC	RIHAND STPS	Central Sector	Uttar Pradesh	NR	2	500	05-07-1988	28	N	N	Y	31/12/2021	FGD POSSIBLE

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88	NTPC	RIHAND STPS	Central Sector	Uttar Pradesh	NR	3	500	31-01-2005	12	N	N	Y	31/10/2021	FGD POSSIBLE
89	NTPC	RIHAND STPS	Central Sector	Uttar Pradesh	NR	4	500	24-09-2005	12	N	N	Y	30/04/2021	FGD POSSIBLE
90	NTPC	SINGRAULI STPS	Central Sector	Uttar Pradesh	NR	1	200	14-02-1982	35	N	N	Y	31/12/2021	FGD POSSIBLE
91	NTPC	SINGRAULI STPS	Central Sector	Uttar Pradesh	NR	2	200	25-11-1982	35	N	N	Y	31/12/2021	FGD POSSIBLE
92	NTPC	SINGRAULI STPS	Central Sector	Uttar Pradesh	NR	3	200	28-03-1983	34	N	N	Y	31/08/2021	FGD POSSIBLE
93	NTPC	SINGRAULI STPS	Central Sector	Uttar Pradesh	NR	4	200	02-11-1983	34	N	N	Y	31/08/2021	FGD POSSIBLE
94	NTPC	SINGRAULI STPS	Central Sector	Uttar Pradesh	NR	5	200	26-02-1984	33	N	N	Y	30/04/2021	FGD POSSIBLE
95	NTPC	SINGRAULI STPS	Central Sector	Uttar Pradesh	NR	6	500	23-12-1986	31	N	N	Y	28/02/2021	FGD POSSIBLE
96	NTPC	SINGRAULI STPS	Central Sector	Uttar Pradesh	NR	7	500	24-11-1987	30	N	N	Y	31/12/2020	FGD POSSIBLE
97	NTPC	UNCHAHAR TPS	Central Sector	Uttar Pradesh	NR	1	210	21-11-1988	29	N	N	Y	31/12/2022	FGD POSSIBLE
98	NTPC	UNCHAHAR TPS	Central Sector	Uttar Pradesh	NR	2	210	22-03-1989	28	N	N	Y	31/12/2022	FGD POSSIBLE
99	NTPC	UNCHAHAR TPS	Central Sector	Uttar Pradesh	NR	3	210	27-01-1999	18	N	N	Y	31/10/2022	FGD POSSIBLE
100	NTPC	UNCHAHAR TPS	Central Sector	Uttar Pradesh	NR	4	210	22-10-1999	18	N	N	Y	31/10/2022	FGD POSSIBLE
101	NTPC	UNCHAHAR TPS	Central Sector	Uttar Pradesh	NR	5	210	28-09-2006	11	N	N	Y	30/04/2022	FGD POSSIBLE
102	NTPC	UNCHAHAR TPS	Central Sector	Uttar Pradesh	NR	6	500	31-03-2017	0	N	N	Y	31/08/2020	FGD POSSIBLE
103	Generation Company LTD.	PRAYAGRAJ TPP	Private Sector	Uttar Pradesh	NR	3	660	22-05-2017	0	N	N	Y	29/02/2020	FGD POSSIBLE
104	Rosa Power Supply Co	ROSA TPP Ph-I	Private Sector	Uttar Pradesh	NR	1	300	10-02-2010	7	N	N	Y	31/12/2021	FGD POSSIBLE
105	Rosa Power Supply Co	ROSA TPP Ph-I	Private Sector	Uttar Pradesh	NR	2	300	26-06-2010	7	N	N	Y	31/12/2021	FGD POSSIBLE
106	UPRVUNL	ANPARA TPS	State Sector	Uttar Pradesh	NR	1	210	24-03-1986	31	N	N	Y	31/10/2022	FGD POSSIBLE
107	UPRVUNL	ANPARA TPS	State Sector	Uttar Pradesh	NR	2	210	28-02-1987	30	N	N	Y	31/08/2022	FGD POSSIBLE
108	UPRVUNL	ANPARA TPS	State Sector	Uttar Pradesh	NR	3	210	12-03-1988	29	N	N	Y	30/06/2022	FGD POSSIBLE
109	UPRVUNL	ANPARA TPS	State Sector	Uttar Pradesh	NR	4	500	19-07-1993	24	N	N	Y	30/04/2022	FGD POSSIBLE
110	UPRVUNL	ANPARA TPS	State Sector	Uttar Pradesh	NR	5	500	04-07-1994	23	N	N	Y	28/02/2022	FGD POSSIBLE
111	UPRVUNL	ANPARA TPS	State Sector	Uttar Pradesh	NR	7	500	06-03-2016	1	N	N	Y	30/04/2021	FGD POSSIBLE
112	UPRVUNL	OBRA TPS	State Sector	Uttar Pradesh	NR	10	200	14-01-1979	38	N	N	Y	31/10/2022	FGD POSSIBLE
113	UPRVUNL	OBRA TPS	State Sector	Uttar Pradesh	NR	11	200	31-12-1977	40	N	N	Y	31/12/2022	FGD POSSIBLE
114	UPRVUNL	OBRA TPS	State Sector	Uttar Pradesh	NR	12	200	28-03-1981	36	N	N	Y	30/06/2022	FGD POSSIBLE
115	UPRVUNL	OBRA TPS	State Sector	Uttar Pradesh	NR	13	200	21-07-1982	35	N	N	Y	30/04/2022	FGD POSSIBLE
116	UPRVUNL	PARICHHA TPS	State Sector	Uttar Pradesh	NR	3	210	29-03-2006	11	N	N	Y	30/04/2022	FGD POSSIBLE
117	UPRVUNL	PARICHHA TPS	State Sector	Uttar Pradesh	NR	4	210	28-12-2006	10	N	N	Y	30/04/2022	FGD POSSIBLE
118	UPRVUNL	PARICHHA TPS	State Sector	Uttar Pradesh	NR	5	250	24-05-2012	5	N	N	Y	28/02/2022	FGD POSSIBLE
119	UPRVUNL	PARICHHA TPS	State Sector	Uttar Pradesh	NR	6	250	11-03-2013	4	N	N	Y	31/12/2021	FGD POSSIBLE
120	APGENCO	Dr N TATA RAO TPS	State Sector	Andhra Pradesh	SR	7	500	08-10-2009	8	N	N	Y	31/12/2020	FGD POSSIBLE
121	APGENCO	RAYALASEEMA TPS	State Sector	Andhra Pradesh	SR	1	210	31-03-1994	23	N	N	Y	31/12/2021	FGD POSSIBLE
122	APGENCO	RAYALASEEMA TPS	State Sector	Andhra Pradesh	SR	2	210	25-02-1995	22	N	N	Y	30/09/2021	FGD POSSIBLE
123	APGENCO	RAYALASEEMA TPS	State Sector	Andhra Pradesh	SR	3	210	25-01-2007	10	N	N	Y	30/09/2020	FGD POSSIBLE
124	APGENCO	RAYALASEEMA TPS	State Sector	Andhra Pradesh	SR	4	210	20-11-2007	10	N	N	Y	30/06/2021	FGD POSSIBLE
125	APGENCO	RAYALASEEMA TPS	State Sector	Andhra Pradesh	SR	5	210	31-12-2010	6	N	N	Y	30/06/2020	FGD POSSIBLE
126	APPDCL	TPS	State Sector	Andhra Pradesh	SR	1	800	28-08-2014	3	N	N	Y	31/12/2020	FGD POSSIBLE
127	APPDCL	TPS	State Sector	Andhra Pradesh	SR	2	800	17-03-2015	2	N	N	Y	31/12/2019	FGD POSSIBLE
128	NTPC	SIMHADRI	Central Sector	Andhra Pradesh	SR	3	500	29-03-2011	6	N	N	Y	30/09/2022	FGD POSSIBLE
129	NTPC	SIMHADRI	Central Sector	Andhra Pradesh	SR	4	500	30-03-2012	5	N	N	Y	31/12/2022	FGD POSSIBLE
130	Jindal (Pvt Co)	TORANGALLU TPS EXT	Private Sector	Karnataka	SR	1	300	23-04-2009	8	N	N	Y	30/06/2022	FGD POSSIBLE
131	Jindal (Pvt Co)	TORANGALLU TPS EXT	Private Sector	Karnataka	SR	2	300	24-08-2009	8	N	N	Y	30/09/2022	FGD POSSIBLE

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132	KPCL	RAICHUR TPS	State Sector	Karnataka	SR	1	210	29-03-1985	32	N	N	Y	31/03/2021	FGD POSSIBLE
133	KPCL	RAICHUR TPS	State Sector	Karnataka	SR	2	210	02-03-1986	31	N	N	Y	30/06/2021	FGD POSSIBLE
134	KPCL	RAICHUR TPS	State Sector	Karnataka	SR	3	210	30-03-1991	26	N	N	Y	30/09/2021	FGD POSSIBLE
135	KPCL	RAICHUR TPS	State Sector	Karnataka	SR	4	210	29-09-1994	23	N	N	Y	31/12/2021	FGD POSSIBLE
136	KPCL	RAICHUR TPS	State Sector	Karnataka	SR	5	210	31-01-1999	18	N	N	Y	31/03/2022	FGD POSSIBLE
137	KPCL	RAICHUR TPS	State Sector	Karnataka	SR	6	210	22-07-1999	18	N	N	Y	30/06/2022	FGD POSSIBLE
138	KPCL	RAICHUR TPS	State Sector	Karnataka	SR	7	210	11-12-2002	15	N	N	Y	30/09/2022	FGD POSSIBLE
139	KPCL	RAICHUR TPS	State Sector	Karnataka	SR	8	250	26-06-2010	7	N	N	Y	31/12/2022	FGD POSSIBLE
140	KPCL	YERMARUS TPP	State Sector	Karnataka	SR	2	800	29-03-2017	0	N	N	Y	31/12/2022	FGD POSSIBLE
141	NTPC	KUDGI	Central Sector	Karnataka	SR	2	800	23-03-2017	0	N	N	Y	30/09/2022	FGD POSSIBLE
142	NTPC	KUDGI	Central Sector	Karnataka	SR	3	800	UC		N	N	Y	31/12/2022	FGD POSSIBLE
143	NLC + TANGEDCO	TUTICORIN (JV) TPP	Central Sector	Tamil Nadu	SR	1	500	10-03-2015	2	N	N	Y	31/12/2021	FGD POSSIBLE
144	NLC + TANGEDCO	TUTICORIN (JV) TPP	Central Sector	Tamil Nadu	SR	2	500	09-07-2015	2	N	N	Y	30/06/2020	FGD POSSIBLE
145	TANGEDCO	METTUR TPS	State Sector	Tamil Nadu	SR	1	210	04-01-1987	30	N	N	Y	31/03/2021	CLAIMED TO BE SOx COM
146	TANGEDCO	METTUR TPS	State Sector	Tamil Nadu	SR	2	210	01-12-1987	30	N	N	Y	30/06/2021	CLAIMED TO BE SOx COM
147	TANGEDCO	METTUR TPS	State Sector	Tamil Nadu	SR	3	210	22-03-1989	28	N	N	Y	30/09/2021	CLAIMED TO BE SOx COM
148	TANGEDCO	METTUR TPS	State Sector	Tamil Nadu	SR	4	210	27-03-1990	27	N	N	Y	31/12/2021	CLAIMED TO BE SOx COM
149	TANGEDCO	NORTH CHENNAI TPS	State Sector	Tamil Nadu	SR	1	210	25-10-1994	23	N	N	Y	31/12/2022	FGD POSSIBLE
150	TANGEDCO	NORTH CHENNAI TPS	State Sector	Tamil Nadu	SR	2	210	27-03-1995	22	N	N	Y	30/06/2022	FGD POSSIBLE
151	TANGEDCO	NORTH CHENNAI TPS	State Sector	Tamil Nadu	SR	3	210	24-02-1996	21	N	N	Y	31/03/2022	FGD POSSIBLE
152	NTPC	RAMAGUNDEM STPS	Central Sector	Telangana	SR	2	200	29-05-1984	33	N	N	Y	31/03/2022	FGD POSSIBLE
153	NTPC	RAMAGUNDEM STPS	Central Sector	Telangana	SR	4	500	26-06-1988	29	N	N	Y	30/06/2022	FGD POSSIBLE
154	NTPC	RAMAGUNDEM STPS	Central Sector	Telangana	SR	5	500	26-03-1989	28	N	N	Y	30/09/2022	FGD POSSIBLE
155	NTPC	RAMAGUNDEM STPS	Central Sector	Telangana	SR	6	500	16-10-1989	28	N	N	Y	30/09/2022	FGD POSSIBLE
156	NTPC	RAMAGUNDEM STPS	Central Sector	Telangana	SR	7	500	26-09-2004	13	N	N	Y	31/12/2022	FGD POSSIBLE
157	TSGENCO	KAKATIYA TPS	State Sector	Telangana	SR	1	500	27-05-2010	7	N	N	Y	31/03/2020	FGD POSSIBLE
158	TSGENCO	KOTHAGUNDEM TPS (NEW)	State Sector	Telangana	SR	11	500	26-06-2011	6	N	N	Y	30/09/2019	FGD POSSIBLE
159	ACB (INDIA)LTD	SWASTIK KORBA TPP	Private Sector	Chhatisgarh	WR	1	25	31-03-2015	2	N	Y	Y		ESP UPGRADATION/ CFE
160	Bharat Aluminium Co. Ltd.	BALCO TPS	Private Sector	Chhatisgarh	WR	1	300	04-06-2015	2	N	N	Y	30/09/2021	FGD POSSIBLE
161	Bharat Aluminium Co. Ltd.	BALCO TPS	Private Sector	Chhatisgarh	WR	2	300	24-03-2016	1	N	N	Y	30/06/2021	FGD POSSIBLE
162	NTPC	KORBA STPS	Central Sector	Chhatisgarh	WR	1	200	28-02-1983	34	N	N	Y	31/12/2022	FGD POSSIBLE
163	NTPC	KORBA STPS	Central Sector	Chhatisgarh	WR	2	200	31-10-1983	34	N	N	Y	31-12-2022	FGD POSSIBLE
164	NTPC	KORBA STPS	Central Sector	Chhatisgarh	WR	4	500	31-05-1987	30	N	N	Y	31/12/2022	FGD POSSIBLE
165	NTPC	KORBA STPS	Central Sector	Chhatisgarh	WR	5	500	25-03-1988	29	N	N	Y	31/12/2022	FGD POSSIBLE
166	SKS Power Gen. (CG Ltd.)	Binjkote TPP	Private Sector	Chhatisgarh	WR	1	300	25-04-2017	0	N	N	Y	30/09/2020	FGD POSSIBLE
167	TRN Energy Private Ltd.	NAWAPARA TPP	Private Sector	Chhatisgarh	WR	2	300	18-04-2017	0	N	N	Y	30/09/2020	FGD POSSIBLE
168	Vandana Vidyut	KATGHORA TPP	Private Sector	Chhatisgarh	WR	1	35	14-02-2012	5	N	Y	Y		ESP UPGRADATION/ CFE
169	Company Ltd	Bhavnagar Lignite TPP	State Sector	Gujarat	WR	2	250	27-03-2017	0	N	Y	Y		CFBC BOILER
170	GIPCL	SURAT LIG TPS	Private Sector	Gujarat	WR	3	125	12-04-2010	7	N	Y	Y	30/09/2020	ESP UPGRADATION/ CFE
171	GIPCL	SURAT LIG TPS	Private Sector	Gujarat	WR	4	125	23-04-2010	7	N	Y	Y	31/12/2020	ESP UPGRADATION/ CFE
172	GMD Corpn	AKRIMOTA LIG TPS	State Sector	Gujarat	WR	1	125	31-03-2005	12	N	Y	Y	30/09/2020	ESP UPGRADATION/ CFE
173	GMD Corpn.	AKRIMOTA LIG TPS	State Sector	Gujarat	WR	2	125	19-12-2005	12	N	Y	Y	31/12/2020	ESP UPGRADATION/ CFE
174	GSECL	KUTCH LIG TPS	State Sector	Gujarat	WR	1	70	29-03-1990	27	N	N	Y	31/12/2021	PARTIAL FGD
175	GSECL	KUTCH LIG TPS	State Sector	Gujarat	WR	2	70	25-03-1991	26	N	N	Y	31/12/2021	PARTIAL FGD

	Developer	Name of Project	Sector	State	Region	Unit No	Total Capacity	DT-of COMMISSIONING (MM/DD/YYYY)	Age in years	Whether FGD Installed	Whether CFBC	Whether ESP retrofit required	ESP Phasing plan for implementation (DD/MM/YYYY)	Remarks
176	GSECL	KUTCH LIG TPS	State Sector	Gujarat	WR	3	75	31-03-1997	20	N	N	Y	31/12/2021	PARTIAL FGD
177	GSECL	KUTCH LIG TPS	State Sector	Gujarat	WR	4	75	01-10-2009	8	N	Y	Y	31/12/2020	ESP UPGRADATION/ CFBC
178	GSECL	UKAI TPS	State Sector	Gujarat	WR	3	200	21-01-1979	38	N	N	Y	31/12/2021	PARTIAL FGD
179	GSECL	UKAI TPS	State Sector	Gujarat	WR	4	200	28-03-1979	38	N	N	Y	31/12/2021	PARTIAL FGD
180	GSECL	UKAI TPS	State Sector	Gujarat	WR	5	210	30-01-1985	32	N	N	Y	31/12/2021	PARTIAL FGD
181	GSECL	UKAI TPS	State Sector	Gujarat	WR	6	500	05-03-2013	4	N	N	Y	31/03/2022	FGD POSSIBLE
182	GSECL	WANAKBORI TPS	State Sector	Gujarat	WR	1	210	23-03-1982	35	N	N	Y	31/12/2021	PARTIAL FGD
183	GSECL	WANAKBORI TPS	State Sector	Gujarat	WR	2	210	15-01-1983	34	N	N	Y	31/12/2021	PARTIAL FGD
184	GSECL	WANAKBORI TPS	State Sector	Gujarat	WR	3	210	15-03-1984	33	N	N	Y	31/12/2021	PARTIAL FGD
185	GSECL	WANAKBORI TPS	State Sector	Gujarat	WR	4	210	09-03-1986	31	N	N	Y	31/12/2021	PARTIAL FGD
186	GSECL	WANAKBORI TPS	State Sector	Gujarat	WR	5	210	23-09-1986	31	N	N	Y	31/12/2021	PARTIAL FGD
187	GSECL	WANAKBORI TPS	State Sector	Gujarat	WR	6	210	18-11-1987	30	N	N	Y	31/12/2021	PARTIAL FGD
188	GSECL	WANAKBORI TPS	State Sector	Gujarat	WR	7	210	31-12-1998	18	N	N	Y	31/12/2021	PARTIAL FGD
189	MPPGCL	AMARKANTAK EXT TPS	State Sector	Madhya Prade	WR	5	210	15-06-2008	9	N	N	Y	31/03/2021	PARTIAL FGD
190	MPPGCL	SANJAY GANDHI TPS	State Sector	Madhya Prade	WR	1	210	26-03-1993	24	N	N	Y	31/03/2021	PARTIAL FGD
191	MPPGCL	SANJAY GANDHI TPS	State Sector	Madhya Prade	WR	2	210	27-03-1993	24	N	N	Y	31/03/2021	PARTIAL FGD
192	MPPGCL	SANJAY GANDHI TPS	State Sector	Madhya Prade	WR	3	210	28-02-1999	18	N	N	Y	30/06/2021	FGD POSSIBLE
193	MPPGCL	SANJAY GANDHI TPS	State Sector	Madhya Prade	WR	4	210	23-11-1999	18	N	N	Y	30/06/2021	FGD POSSIBLE
194	MPPGCL	SANJAY GANDHI TPS	State Sector	Madhya Prade	WR	5	500	18-06-2007	10	N	N	Y	31/03/2021	FGD POSSIBLE
195	MPPGCL	SATPURA TPS	State Sector	Madhya Prade	WR	10	250	22-03-2013	4	N	N	Y	31/03/2021	FGD POSSIBLE
196	MPPGCL	SATPURA TPS	State Sector	Madhya Prade	WR	11	250	25-12-2013	3	N	N	Y	31/03/2021	FGD POSSIBLE
197	NTPC	VINDHYACHAL STPS	Central Sector	Madhya Prade	WR	1	210	10-10-1987	30	N	N	Y	31/12/2022	FGD POSSIBLE
198	NTPC	VINDHYACHAL STPS	Central Sector	Madhya Prade	WR	2	210	23-07-1988	29	N	N	Y	31/12/2022	FGD POSSIBLE
199	NTPC	VINDHYACHAL STPS	Central Sector	Madhya Prade	WR	3	210	03-02-1989	28	N	N	Y	31/12/2022	FGD POSSIBLE
200	NTPC	VINDHYACHAL STPS	Central Sector	Madhya Prade	WR	4	210	26-12-1989	28	N	N	Y	31/12/2022	FGD POSSIBLE
201	NTPC	VINDHYACHAL STPS	Central Sector	Madhya Prade	WR	5	210	31-03-1990	27	N	N	Y	31/12/2022	FGD POSSIBLE
202	NTPC	VINDHYACHAL STPS	Central Sector	Madhya Prade	WR	6	210	01-02-1991	26	N	N	Y	31/12/2022	FGD POSSIBLE
203	NTPC	VINDHYACHAL STPS	Central Sector	Madhya Prade	WR	9	500	27-07-2006	10.92	N	N	Y	30/09/2021	FGD POSSIBLE
204	NTPC	VINDHYACHAL STPS	Central Sector	Madhya Prade	WR	10	500	08-03-2007	10.30	N	N	Y	30/09/2021	FGD POSSIBLE
205	Ideal Energy Projects Ltd	BELA TPS	Private Sector	Maharashtra	WR	1	270	20-03-2013	4	N	N	Y		CLAIMED TO BE SOx COM
206	MAHAGENCO	BHUSAWAL TPS	State Sector	Maharashtra	WR	4	500	07-03-2012	5	N	N	Y	31/03/2021	PARTIAL FGD
207	MAHAGENCO	BHUSAWAL TPS	State Sector	Maharashtra	WR	5	500	30-03-2012	5	N	N	Y	31/03/2021	PARTIAL FGD
208	MAHAGENCO	CHANDRAPUR STPS	State Sector	Maharashtra	WR	8	500	29-03-2015	2	N	N	Y	31-03-2021	FGD POSSIBLE
209	MAHAGENCO	KHAPARKHEDA TPS	State Sector	Maharashtra	WR	1	210	26-03-1989	28	N	N	Y	31/03/2021	FGD POSSIBLE
210	MAHAGENCO	KHAPARKHEDA TPS	State Sector	Maharashtra	WR	2	210	08-01-1990	27	N	N	Y	31/03/2021	FGD POSSIBLE
211	MAHAGENCO	KHAPARKHEDA TPS	State Sector	Maharashtra	WR	3	210	31-05-2000	17	N	N	Y	31/03/2021	FGD POSSIBLE
212	MAHAGENCO	KORADI TPS	State Sector	Maharashtra	WR	7	210	13-01-1983	34	N	N	Y	31/03/2021	PARTIAL FGD
213	MAHAGENCO	KORADI TPS	State Sector	Maharashtra	WR	10	660	28-12-2016	0	N	N	Y	31/12/2020	FGD POSSIBLE
214	MAHAGENCO	NASIK TPS	State Sector	Maharashtra	WR	4	210	10-07-1980	37	N	N	Y	31/03/2021	PARTIAL FGD
215	MAHAGENCO	NASIK TPS	State Sector	Maharashtra	WR	5	210	30-01-1981	36	N	N	Y	31/03/2021	PARTIAL FGD
216	MAHAGENCO	PARAS TPS	State Sector	Maharashtra	WR	3	250	31-05-2007	10	N	N	Y	31/03/2021	CLAIMED TO BE SOx COM
217	MAHAGENCO	PARAS TPS	State Sector	Maharashtra	WR	4	250	27-03-2010	7	N	N	Y	31/03/2021	CLAIMED TO BE SOx COM
218	MAHAGENCO	PARLI TPS	State Sector	Maharashtra	WR	4	210	26-03-1985	32	N	N	Y	31/03/2021	PARTIAL FGD
219	MAHAGENCO	PARLI TPS	State Sector	Maharashtra	WR	6	250	16-02-2007	10	N	N	Y	31/03/2021	PARTIAL FGD

	Developer	Name of Project	Sector	State	Region	Unit No	Total Capacity	DT-of COMMISSIONING (MM/DD/YYYY)	Age in years	Whether FGD Installed	Whether CFBC	Whether ESP retrofit required	ESP Phasing plan for implementation (DD/MM/YYYY)	Remarks
220	MAHAGENCO	PARLI TPS	State Sector	Maharashtra	WR	7	250	10-02-2010	7	N	N	Y	31/03/2021	PARTIAL FGD
221	MAHAGENCO	PARLI TPS	State Sector	Maharashtra	WR	8	250	30-03-2016	1	N	N	Y	31/03/2021	PARTIAL FGD
222	NTPC	MOUDA TPS	Central Sector	Maharashtra	WR	2	500	29-03-2013	4	N	N	Y	31/12/2022	FGD POSSIBLE
223	NTPC	MOUDA TPS	Central Sector	Maharashtra	WR	3	660	28-03-2016	1	N	N	Y	31/12/2022	FGD POSSIBLE
224	NTPC	MOUDA TPS	Central Sector	Maharashtra	WR	4	660	18-03-2017	0	N	N	Y	31/12/2020	FGD POSSIBLE
225	NTPC	SOLAPUR	Central Sector	Maharashtra	WR	1	660	07-04-2017	0	N	N	Y	31/12/2020	FGD POSSIBLE
226	Ratan Power	NASIK (P) TPS	Private Sector	Maharashtra	WR	1	270	25-02-2014	3	N	N	Y	31/03/2021	PARTIAL FGD
227	Ratan Power	NASIK (P) TPS	Private Sector	Maharashtra	WR	2	270	15-02-2017	0	N	N	Y	31/03/2021	PARTIAL FGD
228	Ratan Power	NASIK (P) TPS	Private Sector	Maharashtra	WR	3	270	14-04-2017	0	N	N	Y	31/12/2022	FGD POSSIBLE
229	Ratan Power	NASIK (P) TPS	Private Sector	Maharashtra	WR	4	270	19-05-2017	0	N	N	Y	31/12/2022	FGD POSSIBLE
230	Ratan Power	NASIK (P) TPS	Private Sector	Maharashtra	WR	5	270	30-05-2017	0	N	N	Y	31/12/2022	FGD POSSIBLE
231	TATA Power Co	TROMBAY TPS	Private Sector	Maharashtra	WR	5	500	25-01-1984	33	N	N	Y	31/03/2018	FGD POSSIBLE

65925 MW 231 UNITS

FGD PLANNED

Annexure

S. NO.	Developer	Name of Project	Sector	State	Region	Unit No	Total Capacity	DT-of COMMISSIONING (DD/MM/YYYY)	Age in years	Whether FGD Installed	Whether FGD space available (Y/N)	Whether FGD planned (Y/N)	FGD Phasing Plan for Implementation (DD/MM/YYYY)	Remarks
1	TATA Power Co.	TROMBAY TPS	Private Sector	Maharashtra	WR	5	500	25-01-1984	33	N	Y	Y	31-03-2018	FGD POSSI
							500							
2	CHINA LIGHT POWER	MAHATMA GANDHI TPS	Private Sector	Haryana	NR	1	660	12-01-2012	5	N	Y	Y	31-01-2019	FGD POSSI
3	CHINA LIGHT POWER	MAHATMA GANDHI TPS	Private Sector	Haryana	NR	2	660	11-04-2012	5	N	Y	Y	31-01-2019	FGD POSSI
							1320							
4	HNPCL	VIZAG TPP	Private Sector	Andhra Pradesh	SR	2	520	30-03-2016	1	N	Y	Y	30-09-2019	FGD POSSI
5	Singareni Collieries Co. Ltd.	SINGARENI TPP	State Sector	Telangana	SR	2	600	25-11-2016	1	N	Y	Y	30-09-2019	FGD POSSI
6	TSGENCO	KOTHAGUDEM TPS (NEW)	State Sector	Telangana	SR	11	500	26-06-2011	6	N	Y	Y	30-09-2019	FGD POSSI
							1620							
7	APPDCL	TPS	State Sector	Andhra Pradesh	SR	2	800	17-03-2016	2	N	Y	Y	31-12-2019	FGD POSSI
8	TANGEDCO	NORTH CHENNAI Ext. TPS	State Sector	Tamil Nadu	SR	1	600	09-03-2013	4	N	Y	Y	31-12-2019	FGD POSSI
9	Singareni Collieries Co. Ltd.	SINGARENI TPP	State Sector	Telangana	SR	1	600	13-03-2016	1	N	Y	Y	31-12-2019	FGD POSSI
							2000							
10	NTPC	INDIRA GANDHI STPP	Central Sector	Haryana	NR	3	500	07-11-2012	5	N	Y	Y	28-02-2020	FGD POSSI
11	GVK Power Ltd.	GOINDWAL SAHIB	Private Sector	Punjab	NR	2	270	15-03-2016	1	N	Y	Y	28-02-2020	FGD POSSI
12	NTPC	DADRI (NCTPP)	Central Sector	Uttar Pradesh	NR	6	490	16-07-2010	7	N	Y	Y	29-02-2020	FGD POSSI
13	Prayagraj Power Generation Company LTD.	PRAYAGRAJ TPP	Private Sector	Uttar Pradesh	NR	3	660	22-05-2017	0	N	Y	Y	29-02-2020	FGD POSSI
14	WBPDC	SAGARDIGHI TPS	State Sector	West Bengal	ER	4	500	15-12-2016	1	N	Y	Y	31-03-2020	FGD POSSI
15	TSGENCO	KAKATIYA TPS	State Sector	Telangana	SR	1	500	27-05-2010	7	N	Y	Y	31-03-2020	FGD POSSI
16	Maruti Power Limited	BANDAKHAR TPP	Private Sector	Chhatisgarh	WR	1	300	31-07-2015	2	N	Y	Y	31-03-2020	FGD POSSI
17	Jhabua Power Ltd.	SEIONI TPP	Private Sector	Madhya Pradesh	WR	1	600	22-03-2016	1	N	Y	Y	31-03-2020	FGD POSSI
18	MAHAGENCO	CHANDRAPUR STPS	State Sector	Maharashtra	WR	9	500	21-03-2016	1	N	Y	Y	31-03-2020	FGD POSSI
							4320							
19	NTPC	INDIRA GANDHI STPP	Central Sector	Haryana	NR	2	500	05-11-2011	6	N	Y	Y	30-04-2020	FGD POSSI
20	GVK Power Ltd.	GOINDWAL SAHIB	Private Sector	Punjab	NR	1	270	14-02-2016	1	N	Y	Y	30-04-2020	FGD POSSI
21	RRVUNL	CHHABRA TPP	State Sector	Rajasthan	NR	5	660	04-04-2017	0	N	Y	Y	30-04-2020	FGD POSSI
22	NTPC	DADRI (NCTPP)	Central Sector	Uttar Pradesh	NR	5	490	25-01-2010	7	N	Y	Y	30-04-2020	FGD POSSI
23	Prayagraj Power Generation Company LTD.	PRAYAGRAJ TPP	Private Sector	Uttar Pradesh	NR	1	660	25-12-2016	0	N	Y	Y	30-04-2020	FGD POSSI
24	Adani Power Ltd.	KAWAI TPS	Private Sector	Rajasthan	NR	2	660	24-12-2013	3	N	Y	Y	30-06-2020	FGD POSSI
25	NTPC	DADRI (NCTPP)	Central Sector	Uttar Pradesh	NR	4	210	24-03-1994	23	N	Y	Y	30-06-2020	FGD POSSI
26	Prayagraj Power Generation Company LTD.	PRAYAGRAJ TPP	Private Sector	Uttar Pradesh	NR	2	660	06-09-2015	2	N	Y	Y	30-06-2020	FGD POSSI
27	APGENCO	RAYALASEEMA TPS	State Sector	Andhra Pradesh	SR	5	210	31-12-2010	6	N	Y	Y	30-06-2020	FGD POSSI
28	HNPCL	VIZAG TPP	Private Sector	Andhra Pradesh	SR	1	520	27-12-2015	1.49	N	Y	Y	30-06-2020	FGD POSSI
29	NLC + TANGEDCO	TUTICORIN (JV) TPP	Central Sector	Tamil Nadu	SR	2	500	09-07-2015	2	N	Y	Y	30-06-2020	FGD POSSI
30	TAQA, Neyveli	TAQA, Neyveli	Private Sector	Tamil Nadu	SR	2	250	21-10-2002	15	N	Y	Y	30-06-2020	FGD POSSI
31	TSGENCO	KAKATIYA TPS	State Sector	Telangana	SR	2	600	31-12-2015	1	N	Y	Y	30-06-2020	FGD POSSI
32	GMR	RAIKHEDA TPP	Private Sector	Chhatisgarh	WR	1	685	24-02-2015	2	N	Y	Y	30-06-2020	FGD POSSI
33	Tata Power (CGPL)	MUNDRA UMTPP	Private Sector	Gujarat	WR	1	800	07-03-2012	5	N	Y	Y	30-06-2020	FGD POSSI
34	Jaiprakash Power Venture Ltd	NIGRI TPP	Private Sector	Madhya Pradesh	WR	1	660	29-08-2014	3	N	Y	Y	30-06-2020	FGD POSSI
							8335							
35	Adani Power Ltd.	KAWAI TPS	Private Sector	Rajasthan	NR	1	660	28-05-2013	4	N	Y	Y	31-08-2020	FGD POSSI
36	NTPC	DADRI (NCTPP)	Central Sector	Uttar Pradesh	NR	3	210	23-03-1993	24	N	Y	Y	31-08-2020	FGD POSSI
37	NTPC	UNCHAHAR TPS	Central Sector	Uttar Pradesh	NR	6	500	31-03-2017	0	N	Y	Y	31-08-2020	FGD POSSI
38	APGENCO	RAYALASEEMA TPS	State Sector	Andhra Pradesh	SR	3	210	25-01-2007	10	N	Y	Y	30-09-2020	FGD POSSI

S. NO.	Developer	Name of Project	Sector	State	Region	Unit No.	Total Capacity	DT of COMMISSIONING (MM/DD/YYYY)	Age In Years	Whether FGD Installed	Whether FGD space available (Y/N)	Whether FGD planned (Y/N)	FGD Phasing Plan for Implementation (DD/MM/YYYY)	Remarks
39	TANGEDCO	NORTH CHENNAI Ext. TPS	State Sector	Tamil Nadu	SR	2	600	13-09-2013	4	N	Y	Y	30-09-2020	FGD POSSI
40	DB Power	BARADARHA TPS	Private Sector	Chhatisgarh	WR	2	600	24-03-2015	2	N	Y	Y	30-09-2020	FGD POSSI
41	GMR	RAIKHEDA TPP	Private Sector	Chhatisgarh	WR	2	685	28-03-2016	1	N	Y	Y	30-09-2020	FGD POSSI
42	SKS Power Gen. (CG Ltd.)	Binjkote TPP	Private Sector	Chhatisgarh	WR	1	300	25-04-2017	0	N	Y	Y	30-09-2020	FGD POSSI
43	TRN Energy Private Ltd.	NAWAPARA TPP	Private Sector	Chhatisgarh	WR	2	300	18-04-2017	0	N	Y	Y	30-09-2020	FGD POSSI
44	Jaiprakash Power Venture Ltd	NIGRI TPP	Private Sector	Madhya Prade	WR	2	660	27-02-2015	2	N	Y	Y	30-09-2020	FGD POSSI
							4725							
45	NTPC	INDIRA GANDHI STPP	Central Sector	Haryana	NR	1	500	31-10-2010	7	N	Y	Y	31-10-2020	FGD POSSI
46	Talwandi Sabo Power Limited	TALWANDI SABO TPP	Private Sector	Punjab	NR	3	660	29-03-2016	1	N	Y	Y	31-10-2020	FGD POSSI
47	NTPC	DADRI (NCTPP)	Central Sector	Uttar Pradesh	NR	2	210	18-12-1992	25	N	Y	Y	31-10-2020	FGD POSSI
48	TenughatVN Ltd	TENUGHAT TPS	State Sector	Jharkhand	ER	1	210	14-04-1994	23	N	Y	Y	31-12-2020	FGD POSSI
49	TenughatVN Ltd	TENUGHAT TPS	State Sector	Jharkhand	ER	2	210	10-10-1996	21	N	Y	Y	31-12-2020	FGD POSSI
50	WBPDC	SAGARDIGHI TPS	State Sector	West Bengal	ER	1	300	20-07-2008	9	N	Y	Y	31-12-2020	FGD POSSI
51	HGPCorpn	PANIPAT TPS	State Sector	Haryana	NR	8	250	28-01-2005	12	N	Y	Y	31-12-2020	FGD POSSI
52	Talwandi Sabo Power Limited	TALWANDI SABO TPP	Private Sector	Punjab	NR	2	660	25-10-2015	2	N	Y	Y	31-12-2020	FGD POSSI
53	Lalitpur Power Gen. Co.	LALITPUR TPS	Private Sector	Uttar Pradesh	NR	1	660	26-03-2016	1	N	Y	Y	31-12-2020	FGD POSSI
54	NTPC	DADRI (NCTPP)	Central Sector	Uttar Pradesh	NR	1	210	21-12-1991	26	N	Y	Y	31-12-2020	FGD POSSI
55	NTPC	RIHAND STPS	Central Sector	Uttar Pradesh	NR	6	500	17-10-2013	4	N	Y	Y	31-12-2020	FGD POSSI
56	NTPC	SINGRAULI STPS	Central Sector	Uttar Pradesh	NR	7	500	24-11-1987	30	N	Y	Y	31-12-2020	FGD POSSI
57	APGENCO	Dr. N.TATA RAO TPS	State Sector	Andhra Pradesh	SR	7	500	08-10-2009	8	N	Y	Y	31-12-2020	FGD POSSI
58	APPDCL	TPS	State Sector	Andhra Prade	SR	1	800	28-08-2014	3	N	Y	Y	31-12-2020	FGD POSSI
59	KPCL	BELLARY TPS	State Sector	Karnataka	SR	1	500	03-12-2007	10	N	Y	Y	31-12-2020	FGD POSSI
60	TANGEDCO	METTUR TPS Ext.	State Sector	Tamil Nadu	SR	1	600	11-10-2012	5	N	Y	Y	31-12-2020	FGD POSSI
61	ESSAR power	MAHAN TPP	Private Sector	Madhya Prade	WR	1	600	24-02-2013	4	N	Y	Y	31-12-2020	FGD POSSI
62	MAHAGENCO	KORADI TPS	State Sector	Maharashtra	WR	10	660	28-12-2016	0	N	Y	Y	31-12-2020	FGD POSSI
63	NTPC	MOUDA TPS	Central Sector	Maharashtra	WR	4	660	18-03-2017	0	N	Y	Y	31-12-2020	FGD POSSI
64	NTPC	SOLAPUR	Central Sector	Maharashtra	WR	1	660	07-04-2017	0	N	Y	Y	31-12-2020	FGD POSSI
							9850							
65	HGPCorpn	PANIPAT TPS	State Sector	Haryana	NR	7	250	28-09-2004	13	N	Y	Y	28-02-2021	FGD POSSI
66	L&T Power Development LTD(Nabha)	Nabha TPP (Rajpura TPP)	Private Sector	Punjab	NR	2	700	06-07-2014	3	N	Y	Y	28-02-2021	FGD POSSI
67	Talwandi Sabo Power Limited	TALWANDI SABO TPP	Private Sector	Punjab	NR	1	660	17-06-2014	3	N	Y	Y	28-02-2021	FGD POSSI
68	Lalitpur Power Gen. Co	LALITPUR TPS	Private Sector	Uttar Pradesh	NR	2	660	08-01-2016	1	N	Y	Y	28-02-2021	FGD POSSI
69	NTPC	RIHAND STPS	Central Sector	Uttar Pradesh	NR	5	500	25-05-2012	5	N	Y	Y	28-02-2021	FGD POSSI
70	NTPC	SINGRAULI STPS	Central Sector	Uttar Pradesh	NR	6	500	23-12-1986	31	N	Y	Y	28-02-2021	FGD POSSI
71	JIPL	DERANG TPP	Private Sector	Odisha	ER	1	600	10-04-2014	3	N	Y	Y	31-03-2021	FGD POSSI
72	JIPL	DERANG TPP	Private Sector	Odisha	ER	2	600	24-01-2015	2	N	Y	Y	31-03-2021	FGD POSSI
73	WBPDC	KOLAGHAT TPS	State Sector	West Bengal	ER	2	210	13-08-1990	27	N	Y	Y	31-03-2021	FGD POSSI
74	WBPDC	SAGARDIGHI TPS	State Sector	West Bengal	ER	2	300	21-12-2007	10	N	Y	Y	31-03-2021	FGD POSSI
75	WBPDC	SANTALDIH TPS	State Sector	West Bengal	ER	5	250	07-11-2007	10	N	Y	Y	31-03-2021	FGD POSSI
76	KPCL	RAICHUR TPS	State Sector	Karnataka	SR	1	210	29-03-1985	32	N	Y	Y	31-03-2021	FGD POSSI
77	CSEB	MARWA TPS	State Sector	Chhatisgarh	WR	2	500	15-07-2016	1	N	Y	Y	31-03-2021	FGD POSSI
78	M/s Lanko Amarkantak Ltd.	PATHADI TPP	Private Sector	Chhatisgarh	WR	1	300	04-06-2009	8	N	Y	Y	31-03-2021	FGD POSSI
79	M/s Lanko Amarkantak Ltd.	PATHADI TPP	Private Sector	Chhatisgarh	WR	2	300	25-03-2010	7	N	Y	Y	31-03-2021	FGD POSSI
80	M/s O P Jindal	TAMNAR TPP	Private Sector	Chhatisgarh	WR	1	600	10-03-2014	3	N	Y	Y	31-03-2021	FGD POSSI
81	Essar Gujarat	SALAYA TPP	Private Sector	Gujarat	WR	2	600	15-06-2012	5	N	Y	Y	31-03-2021	FGD POSSI
82	Tata Power (CGPL)	MUNDRA UMTTP	Private Sector	Gujarat	WR	2	800	30-07-2012	5	N	Y	Y	31-03-2021	FGD POSSI

S. NO.	Developer	Name of Project	Sector	State	Region	Unit No	Total Capacity	DT of COMMISSIONING (MM/DD/YYYY)	Age in years	Whether FGD Installed	Whether FGD space available (Y/N)	Whether FGD planned (Y/N)	FGD Phasing Plan for Implementation (DD/MM/YYYY)	Remarks
83	MPPGCL	AMARKANTAK EXT TPS	State Sector	Madhya Pradesh	WR	5	210	15-06-2008	9	N	Y	Y	31-03-2021	PARTIAL FGD
84	MPPGCL	SANJAY GANDHI TPS	State Sector	Madhya Pradesh	WR	1	210	26-03-1993	24	N	Y	Y	31-03-2021	PARTIAL FGD
85	MPPGCL	SANJAY GANDHI TPS	State Sector	Madhya Pradesh	WR	2	210	27-03-1993	24	N	Y	Y	31-03-2021	PARTIAL FGD
86	MPPGCL	SANJAY GANDHI TPS	State Sector	Madhya Pradesh	WR	5	500	18-06-2007	10	N	Y	Y	31-03-2021	FGD POSSIBLE
87	MPPGCL	SATPURA TPS	State Sector	Madhya Pradesh	WR	10	250	22-03-2013	4	N	Y	Y	31-03-2021	FGD POSSIBLE
88	MPPGCL	SATPURA TPS	State Sector	Madhya Pradesh	WR	11	250	25-12-2013	3	N	Y	Y	31-03-2021	FGD POSSIBLE
89	MPPGCL	SHRI SINGHAJI TPP	State Sector	Madhya Pradesh	WR	1	600	18-11-2013	4	N	Y	Y	31-03-2021	FGD POSSIBLE
90	MPPGCL	SHRI SINGHAJI TPP	State Sector	Madhya Pradesh	WR	2	600	15-10-2014	3	N	Y	Y	31-03-2021	FGD POSSIBLE
91	Adani Power Maharashtra Ltd	TIRORA TPS	Private Sector	Maharashtra	WR	5	650	25-09-2014	3	N	Y	Y	31-03-2021	FGD POSSIBLE
92	MAHAGENCO	BHUSAWAL TPS	State Sector	Maharashtra	WR	3	210	18-09-1982	35	N	Y	Y	31-03-2021	PARTIAL FGD
93	MAHAGENCO	BHUSAWAL TPS	State Sector	Maharashtra	WR	4	500	07-03-2012	5	N	Y	Y	31-03-2021	PARTIAL FGD
94	MAHAGENCO	BHUSAWAL TPS	State Sector	Maharashtra	WR	5	500	30-03-2012	5	N	Y	Y	31-03-2021	PARTIAL FGD
95	MAHAGENCO	CHANDRAPUR STPS	State Sector	Maharashtra	WR	3	210	03-05-1985	32	N	Y	Y	31-03-2021	FGD POSSIBLE
96	MAHAGENCO	CHANDRAPUR STPS	State Sector	Maharashtra	WR	4	210	08-03-1986	31	N	Y	Y	31-03-2021	FGD POSSIBLE
97	MAHAGENCO	CHANDRAPUR STPS	State Sector	Maharashtra	WR	5	500	22-03-1991	26	N	Y	Y	31-03-2021	FGD POSSIBLE
98	MAHAGENCO	CHANDRAPUR STPS	State Sector	Maharashtra	WR	6	500	11-03-1992	25	N	Y	Y	31-03-2021	FGD POSSIBLE
99	MAHAGENCO	CHANDRAPUR STPS	State Sector	Maharashtra	WR	7	500	01-10-1997	20	N	Y	Y	31-03-2021	FGD POSSIBLE
100	MAHAGENCO	CHANDRAPUR STPS	State Sector	Maharashtra	WR	8	500	29-03-2015	2	N	Y	Y	31-03-2021	FGD POSSIBLE
101	MAHAGENCO	KHAPARKHEDA TPS	State Sector	Maharashtra	WR	1	210	26-03-1989	28	N	Y	Y	31-03-2021	FGD POSSIBLE
102	MAHAGENCO	KHAPARKHEDA TPS	State Sector	Maharashtra	WR	2	210	08-01-1990	27	N	Y	Y	31-03-2021	FGD POSSIBLE
103	MAHAGENCO	KHAPARKHEDA TPS	State Sector	Maharashtra	WR	3	210	31-05-2000	17	N	Y	Y	31-03-2021	FGD POSSIBLE
104	MAHAGENCO	KHAPARKHEDA TPS	State Sector	Maharashtra	WR	4	210	07-01-2001	16	N	Y	Y	31-03-2021	FGD POSSIBLE
105	MAHAGENCO	KHAPARKHEDA TPS	State Sector	Maharashtra	WR	5	500	05-08-2011	6	N	Y	Y	31-03-2021	FGD POSSIBLE
106	MAHAGENCO	KORADI TPS	State Sector	Maharashtra	WR	6	210	30-03-1982	35	N	Y	Y	31-03-2021	PARTIAL FGD
107	MAHAGENCO	KORADI TPS	State Sector	Maharashtra	WR	7	210	13-01-1983	34	N	Y	Y	31-03-2021	PARTIAL FGD
108	MAHAGENCO	KORADI TPS	State Sector	Maharashtra	WR	8	660	30-03-2015	2	N	Y	Y	31-03-2021	FGD POSSIBLE
109	MAHAGENCO	KORADI TPS	State Sector	Maharashtra	WR	9	660	15-03-2016	1	N	Y	Y	31-03-2021	FGD POSSIBLE
110	MAHAGENCO	NASIK TPS	State Sector	Maharashtra	WR	3	210	26-04-1979	38	N	Y	Y	31-03-2021	PARTIAL FGD
111	MAHAGENCO	NASIK TPS	State Sector	Maharashtra	WR	4	210	10-07-1980	37	N	Y	Y	31-03-2021	PARTIAL FGD
112	MAHAGENCO	NASIK TPS	State Sector	Maharashtra	WR	5	210	30-01-1981	36	N	Y	Y	31-03-2021	PARTIAL FGD
113	MAHAGENCO	PARLI TPS	State Sector	Maharashtra	WR	4	210	26-03-1985	32	N	Y	Y	31-03-2021	PARTIAL FGD
114	MAHAGENCO	PARLI TPS	State Sector	Maharashtra	WR	5	210	31-12-1987	29	N	Y	Y	31-03-2021	PARTIAL FGD
115	MAHAGENCO	PARLI TPS	State Sector	Maharashtra	WR	6	250	16-02-2007	10	N	Y	Y	31-03-2021	PARTIAL FGD
116	MAHAGENCO	PARLI TPS	State Sector	Maharashtra	WR	7	250	10-02-2010	7	N	Y	Y	31-03-2021	PARTIAL FGD
117	MAHAGENCO	PARLI TPS	State Sector	Maharashtra	WR	8	250	30-03-2016	1	N	Y	Y	31-03-2021	PARTIAL FGD
118	Ratan Power	NASIK (P) TPS	Private Sector	Maharashtra	WR	1	270	25-02-2014	3	N	Y	Y	31-03-2021	PARTIAL FGD
119	Ratan Power	NASIK (P) TPS	Private Sector	Maharashtra	WR	2	270	15-02-2017	0	N	Y	Y	31-03-2021	PARTIAL FGD
120	Vidarbha Industries Ltd	BUTIBORI TPP	Private Sector	Maharashtra	WR	2	300	19-03-2013	4	N	Y	Y	31-03-2021	FGD POSSIBLE
							21380							
121	HGPCorpn	PANIPAT TPS	State Sector	Haryana	NR	6	210	31-03-2001	16	N	Y	Y	30-04-2021	FGD POSSIBLE
122	L&T Power Development LTD(Nabha)	Nabha TPP (Rajpura TPP)	Private Sector	Punjab	NR	1	700	24-01-2014	3	N	Y	Y	30-04-2021	FGD POSSIBLE
123	RRVUNL	KALISINDH TPS	State Sector	Rajasthan	NR	2	600	06-06-2015	2	N	Y	Y	30-04-2021	FGD POSSIBLE
124	NTPC	RIHAND STPS	Central Sector	Uttar Pradesh	NR	4	500	24-09-2005	12	N	Y	Y	30-04-2021	FGD POSSIBLE
125	NTPC	SINGRAULI STPS	Central Sector	Uttar Pradesh	NR	5	200	26-02-1984	33	N	Y	Y	30-04-2021	FGD POSSIBLE
126	UPRVUNL	ANPARA TPS	State Sector	Uttar Pradesh	NR	7	500	06-03-2016	1	N	Y	Y	30-04-2021	FGD POSSIBLE
127	D V C	DURGAPUR STEEL TPS	Central Sector	West Bengal	ER	1	500	29-07-2011	6	N	Y	Y	30-06-2021	FGD POSSIBLE

S. NO.	Developer	Name of Project	Sector	State	Region	Unit No.	Total Capacity	DT of COMMISSIONING (MM/DD/YYYY)	Age in years	Whether FGD Installed	Whether FGD space available (Y/N)	Whether FGD planned (Y/N)	FGD Phasing Plan for Implementation (DD/MM/YYYY)	Rem
128	D.V.C	DURGAPUR STEEL TPS	Central Sector	West Bengal	ER	2	500	23-03-2012	5	N	Y	Y	30-06-2021	FGD POSS
129	WBPDCL	KOLAGHAT TPS	State Sector	West Bengal	ER	5	210	28-12-1993	24	N	Y	Y	30-06-2021	FGD POSS
130	RRVUNL	KALISINDH TPS	State Sector	Rajasthan	NR	1	600	02-05-2014	3	N	Y	Y	30-06-2021	FGD POSS
131	UPRVUNL	ANPARA TPS	State Sector	Uttar Pradesh	NR	6	500	08-06-2015	2	N	Y	Y	30-06-2021	FGD POSS
132	APGENCO	RAYALASEEMA TPS	State Sector	Andhra Pradesh	SR	4	210	20-11-2007	10	N	Y	Y	30-06-2021	FGD POSS
133	KPCL	BELLARY TPS	State Sector	Karnataka	SR	2	500	23-03-2012	5	N	Y	Y	30-06-2021	FGD POSS
134	KPCL	RAICHUR TPS	State Sector	Karnataka	SR	2	210	02-03-1986	31	N	Y	Y	30-06-2021	FGD POSS
135	NEYVELI LIGNITE	NEYVELI (EXT) TPS	Central Sector	Tamil Nadu	SR	1	210	21-10-2002	15	N	Y	Y	30-06-2021	FGD POSS
136	NEYVELI LIGNITE	NEYVELI TPS- II	Central Sector	Tamil Nadu	SR	3	210	29-03-1987	30	N	Y	Y	30-06-2021	FGD POSS
137	Bharat Aluminium Co. Ltd.	BALCO TPS	Private Sector	Chhatisgarh	WR	2	300	24-03-2016	1	N	Y	Y	30-06-2021	FGD POSS
138	CSEB	MARWA TPS	State Sector	Chhatisgarh	WR	1	500	30-03-2014	3	N	Y	Y	30-06-2021	FGD POSS
139	CSPGCL	DSPM TPS	State Sector	Chhatisgarh	WR	1	250	30-03-2007	10	N	Y	Y	30-06-2021	FGD POSS
140	DB Power	BARADARHA TPS	Private Sector	Chhatisgarh	WR	1	600	23-02-2014	3	N	Y	Y	30-06-2021	FGD POSS
141	Essar Gujarat	SALAYA TPP	Private Sector	Gujarat	WR	1	600	04-01-2012	5	N	Y	Y	30-06-2021	FGD POSS
142	Tata Power (CGPL)	MUNDRA UMTTP	Private Sector	Gujarat	WR	3	800	27-10-2012	5	N	Y	Y	30-06-2021	FGD POSS
143	MPPGCL	SANJAY GANDHI TPS	State Sector	Madhya Pradesh	WR	3	210	28-02-1999	18	N	Y	Y	30-06-2021	FGD POSS
144	MPPGCL	SANJAY GANDHI TPS	State Sector	Madhya Pradesh	WR	4	210	23-11-1999	18	N	Y	Y	30-06-2021	FGD POSS
145	NTPC	VINDHYACHAL STPS	Central Sector	Madhya Pradesh	WR	7	500	03-03-1999	18	N	Y	Y	30-06-2021	FGD POSS
146	NTPC	VINDHYACHAL STPS	Central Sector	Madhya Pradesh	WR	8	500	26-02-2000	17	N	Y	Y	30-06-2021	FGD POSS
147	Reliance Power Ltd	SASAN UMTTP	Private Sector	Madhya Pradesh	WR	2	660	18-12-2013	4	N	Y	Y	30-06-2021	FGD POSS
148	Adani Power Maharashtra Ltd	TIRORA TPS	Private Sector	Maharashtra	WR	4	660	23-03-2014	3	N	Y	Y	30-06-2021	FGD POSS
149	Vidarbha Industries Ltd	BUTIBORI TPP	Private Sector	Maharashtra	WR	1	300	17-08-2012	5	N	Y	Y	30-06-2021	FGD POSS
							12450							
150	RRVUNL	CHHABRA TPP	State Sector	Rajasthan	NR	3	250	14-09-2013	4	N	Y	Y	31-08-2021	FGD POSS
151	RRVUNL	CHHABRA TPP	State Sector	Rajasthan	NR	4	250	30-06-2014	3	N	Y	Y	31-08-2021	FGD POSS
152	NTPC	SINGRAULI STPS	Central Sector	Uttar Pradesh	NR	3	200	28-03-1993	34	N	Y	Y	31-08-2021	FGD POSS
153	NTPC	SINGRAULI STPS	Central Sector	Uttar Pradesh	NR	4	200	02-11-1983	34	N	Y	Y	31-08-2021	FGD POSS
154	NTPC	BARH II	Central Sector	Bihar	ER	4	660	20-11-2013	4	N	Y	Y	30-09-2021	FGD POSS
155	TATA Power Co. MPL	MAITHON RB TPP	Private Sector	Jharkhand	ER	1	525	01-09-2011	6	N	Y	Y	30-09-2021	FGD POSS
156	GMR	KAMALANGA TPS	Private Sector	Odisha	ER	3	350	21-03-2014	3	N	Y	Y	30-09-2021	FGD POSS
157	OPGCLtd	IB VALLEY TPS	State Sector	Odisha	ER	1	210	02-06-1994	23	N	Y	Y	30-09-2021	FGD POSS
158	OPGCLtd	IB VALLEY TPS	State Sector	Odisha	ER	2	210	22-10-1995	22	N	Y	Y	30-09-2021	FGD POSS
159	D.V.C	MEJIA TPS	Central Sector	West Bengal	ER	7	500	30-09-2010	7	N	Y	Y	30-09-2021	FGD POSS
160	D.V.C	MEJIA TPS	Central Sector	West Bengal	ER	8	500	26-03-2011	6	N	Y	Y	30-09-2021	FGD POSS
161	WBPDCL	KOLAGHAT TPS	State Sector	West Bengal	ER	3	210	16-12-1985	32	N	Y	Y	30-09-2021	FGD POSS
162	APGENCO	RAYALASEEMA TPS	State Sector	Andhra Pradesh	SR	2	210	25-02-1995	22	N	Y	Y	30-09-2021	FGD POSS
163	Sembcorp Gayatri Pvt. Ltd.	Sembcorp Gayatri P.Ltd.	Private Sector	Andhra Pradesh	SR	2	660	15-02-2017	0	N	Y	Y	30-09-2021	FGD POSS
164	THERMAL POWER TECH CORP.LTD	PAINAMPURAM TPP	Private Sector	Andhra Pradesh	SR	2	660	03-09-2015	2	N	Y	Y	30-09-2021	FGD POSS
165	KPCL	RAICHUR TPS	State Sector	Karnataka	SR	3	210	30-03-1991	26	N	Y	Y	30-09-2021	FGD POSS
166	NEYVELI LIGNITE	NEYVELI TPS- II	Central Sector	Tamil Nadu	SR	2	210	06-02-1987	30	N	Y	Y	30-09-2021	FGD POSS
167	Bharat Aluminium Co. Ltd.	BALCO TPS	Private Sector	Chhatisgarh	WR	1	300	04-06-2015	2	N	Y	Y	30-09-2021	FGD POSS
168	CSPGCL	DSPM TPS	State Sector	Chhatisgarh	WR	2	250	11-12-2007	10	N	Y	Y	30-09-2021	FGD POSS
169	CSPGCL	KORBA-WEST Ext. TPS	State Sector	Chhatisgarh	WR	5	500	22-03-2013	4	N	Y	Y	30-09-2021	FGD POSS
170	NTPC	VINDHYACHAL STPS	Central Sector	Madhya Pradesh	WR	9	500	27-07-2006	10.92	N	Y	Y	30-09-2021	FGD POSS
171	NTPC	VINDHYACHAL STPS	Central Sector	Madhya Pradesh	WR	10	500	08-03-2007	10.30	N	Y	Y	30-09-2021	FGD POSS
172	Reliance Power Ltd	SASAN UMTTP	Private Sector	Madhya Pradesh	WR	1	660	30-05-2013	4	N	Y	Y	30-09-2021	FGD POSS

Sr.No	Developer	Name of Project	Sector	State	Region	Unit No	Total Capacity	DT of COMMISSIONING (DD/MM/YYYY)	Age in years	Whether FGD installed	Whether FGD space available (Y/N)	Whether FGD planned (Y/N)	FGD Phasing Plan for Implementation (DD/MM/YYYY)	Remarks
173	Reliance Power Ltd	SASAN UMTTP	Private Sector	Madhya Prade	WR	6	660	19-03-2015	2	N	Y	Y	30-09-2021	FGD POSSI
174	Adani Power Maharashtra Ltd	TIRORA TPS	Private Sector	Maharashtra	WR	3	660	10-06-2013	4	N	Y	Y	30-09-2021	FGD POSSI
175	Wardha P C P L	WARDHA WARORA TPP	Private Sector	Maharashtra	WR	1	135	05-06-2010	7	N	Y	Y	30-09-2021	FGD POSSI
176	Wardha P C P L	WARDHA WARORA TPP	Private Sector	Maharashtra	WR	2	135	10-10-2010	7	N	Y	Y	30-09-2021	FGD POSSI
							10315							
177	HGPCorpn	YAMUNA NAGAR TPS	State Sector	Haryana	NR	2	300	29-03-2008	9	N	Y	Y	31-10-2021	FGD POSSI
178	RRVUNL	CHHABRA TPP	State Sector	Rajasthan	NR	2	250	04-05-2010	7	N	Y	Y	31-10-2021	FGD POSSI
179	Lalitpur Power Gen Co	LALITPUR TPS	Private Sector	Uttar Pradesh	NR	3	660	01-04-2016	1	N	Y	Y	31-10-2021	FGD POSSI
180	NTPC	RIHAND STPS	Central Sector	Uttar Pradesh	NR	3	500	31-01-2005	12	N	Y	Y	31-10-2021	FGD POSSI
181	Rosa Power Supply Co	ROSA TPP Ph-I	Private Sector	Uttar Pradesh	NR	3	300	28-12-2011	5	N	Y	Y	31-10-2021	FGD POSSI
182	Rosa Power Supply Co	ROSA TPP Ph-I	Private Sector	Uttar Pradesh	NR	4	300	28-03-2012	5	N	Y	Y	31-10-2021	FGD POSSI
183	UPRVUNL	HARDUAGANJ TPS	State Sector	Uttar Pradesh	NR	9	250	25-05-2012	5	N	Y	Y	31-10-2021	FGD POSSI
184	NTPC	NABI NAGAR TPP	Central Sector	Bihar	ER	1	250	20-03-2016	1	N	Y	Y	31-12-2021	FGD POSSI
185	D.V.C	KODARMA TPP	Central Sector	Jharkhand	ER	1	500	20-07-2011	6	N	Y	Y	31-12-2021	FGD POSSI
186	D.V.C	KODARMA TPP	Central Sector	Jharkhand	ER	2	500	15-02-2013	4	N	Y	Y	31-12-2021	FGD POSSI
187	GMR	KAMALANGA TPS	Private Sector	Odisha	ER	1	350	29-03-2013	4	N	Y	Y	31-12-2021	FGD POSSI
188	GMR	KAMALANGA TPS	Private Sector	Odisha	ER	2	350	28-09-2013	4	N	Y	Y	31-12-2021	FGD POSSI
189	C.E.S.C. Pvt.	SOUTHERN REPL TPS	Private Sector	West Bengal	ER	2	68	12-08-1990	27	N	Y	Y	31-12-2021	FGD POSSI
190	WBPDC	KOLAGHAT TPS	State Sector	West Bengal	ER	6	210	17-03-1991	26	N	Y	Y	31-12-2021	FGD POSSI
191	WBPDC	SANTALDIH TPS	State Sector	West Bengal	ER	6	250	29-06-2011	6	N	Y	Y	31-12-2021	FGD POSSI
192	HGPCorpn	YAMUNA NAGAR TPS	State Sector	Haryana	NR	1	300	01-11-2007	10	N	Y	Y	31-12-2021	FGD POSSI
193	RRVUNL	CHHABRA TPP	State Sector	Rajasthan	NR	1	250	30-10-2009	8	N	Y	Y	31-12-2021	FGD POSSI
194	NTPC	RIHAND STPS	Central Sector	Uttar Pradesh	NR	2	500	05-07-1989	28	N	Y	Y	31-12-2021	FGD POSSI
195	NTPC	SINGRAULI STPS	Central Sector	Uttar Pradesh	NR	1	200	14-02-1982	35	N	Y	Y	31-12-2021	FGD POSSI
196	NTPC	SINGRAULI STPS	Central Sector	Uttar Pradesh	NR	2	200	25-11-1982	35	N	Y	Y	31-12-2021	FGD POSSI
197	Rosa Power Supply Co	ROSA TPP Ph-I	Private Sector	Uttar Pradesh	NR	1	300	10-02-2010	7	N	Y	Y	31-12-2021	FGD POSSI
198	Rosa Power Supply Co	ROSA TPP Ph-I	Private Sector	Uttar Pradesh	NR	2	300	26-06-2010	7	N	Y	Y	31-12-2021	FGD POSSI
199	UPRVUNL	HARDUAGANJ TPS	State Sector	Uttar Pradesh	NR	8	250	27-09-2011	6	N	Y	Y	31-12-2021	FGD POSSI
200	UPRVUNL	PARICHHA TPS	State Sector	Uttar Pradesh	NR	6	250	11-03-2013	4	N	Y	Y	31-12-2021	FGD POSSI
201	APGENCO	RAYALASEEMA TPS	State Sector	Andhra Pradesh	SR	1	210	31-03-1994	23	N	Y	Y	31-12-2021	FGD POSSI
202	Sembcorp Gayatri Pvt. Ltd.	Sembcorp Gayatri P.Ltd.	Private Sector	Andhra Prade	SR	1	660	12-11-2016	1	N	Y	Y	31-12-2021	FGD POSSI
203	THERMAL POWER TECH CORP LTD	PAINAMPURAM TPP	Private Sector	Andhra Prade	SR	1	660	07-02-2015	2	N	Y	Y	31-12-2021	FGD POSSI
204	KPCL	BELLARY TPS	State Sector	Karnataka	SR	3	700	01-03-2016	1	N	Y	Y	31-12-2021	FGD POSSI
205	KPCL	RAICHUR TPS	State Sector	Karnataka	SR	4	210	29-09-1994	23	N	Y	Y	31-12-2021	FGD POSSI
206	KPCL	YERMARUS TPP	State Sector	Karnataka	SR	1	800	29-03-2016	1	N	Y	Y	31-12-2021	FGD POSSI
207	NEYVELI LIGNITE	NEYVELI (EXT) TPS	Central Sector	Tamil Nadu	SR	2	210	22-07-2003	14	N	Y	Y	31-12-2021	FGD POSSI
208	NEYVELI LIGNITE	NEYVELI TPS- II	Central Sector	Tamil Nadu	SR	1	210	17-01-1988	29	N	Y	Y	31-12-2021	FGD POSSI
209	NLC + TANGEDCO	TUTICORIN (JV) TPP	Central Sector	Tamil Nadu	SR	1	500	10-03-2015	2	N	Y	Y	31-12-2021	FGD POSSI
210	M/s O.P. Jindal	TAMNAR TPP	Private Sector	Chhatisgarh	WR	2	600	30-03-2014	3	N	Y	Y	31-12-2021	FGD POSSI
211	NTPC	SIPAT STPS	Central Sector	Chhatisgarh	WR	4	500	20-06-2008	9	N	Y	Y	31-12-2021	FGD POSSI
212	NTPC	SIPAT STPS	Central Sector	Chhatisgarh	WR	5	500	01-01-2009	8	N	Y	Y	31-12-2021	FGD POSSI
213	NTPC	SIPAT STPS	Central Sector	Chhatisgarh	WR	3	660	08-01-2012	5	N	Y	Y	31-12-2021	FGD POSSI
214	RKM Powergen Private Ltd.	UCHPINDA TPP	Private Sector	Chhatisgarh	WR	3	360	28-01-2016	1	N	Y	Y	31-12-2021	FGD POSSI
215	GSECL	GANDHI NAGAR TPS	State Sector	Gujarat	WR	3	210	20-03-1990	27	N	Y	Y	31-12-2021	PARTIAL F
216	GSECL	GANDHI NAGAR TPS	State Sector	Gujarat	WR	4	210	20-07-1991	26	N	Y	Y	31-12-2021	PARTIAL F
217	GSECL	GANDHI NAGAR TPS	State Sector	Gujarat	WR	5	210	17-03-1998	19	N	Y	Y	31-12-2021	PARTIAL F

S. No.	Developer	Name of Project	Sector	State	Region	Unit No.	Total Capacity	DT of COMMISSIONING (MM/DD/YYYY)	Age in years	Whether FGD Installed	Whether FGD space available (Y/N)	Whether FGD planned (Y/N)	FGD Phasing Plan for Implementation (DD/MM/YYYY)	Remarks
218	GSECL	KUTCH LIG. TPS	State Sector	Gujarat	WR	1	70	29-03-1990	27	N	Y	Y	31-12-2021	PARTIAL FGD
219	GSECL	KUTCH LIG. TPS	State Sector	Gujarat	WR	2	70	25-03-1991	26	N	Y	Y	31-12-2021	PARTIAL FGD
220	GSECL	KUTCH LIG. TPS	State Sector	Gujarat	WR	3	75	31-03-1997	20	N	Y	Y	31-12-2021	PARTIAL FGD
221	GSECL	UKAI TPS	State Sector	Gujarat	WR	3	200	21-01-1979	38	N	Y	Y	31-12-2021	PARTIAL FGD
222	GSECL	UKAI TPS	State Sector	Gujarat	WR	4	200	28-03-1979	38	N	Y	Y	31-12-2021	PARTIAL FGD
223	GSECL	UKAI TPS	State Sector	Gujarat	WR	5	210	30-01-1985	32	N	Y	Y	31-12-2021	PARTIAL FGD
224	GSECL	WANAKBORI TPS	State Sector	Gujarat	WR	1	210	23-03-1982	35	N	Y	Y	31-12-2021	PARTIAL FGD
225	GSECL	WANAKBORI TPS	State Sector	Gujarat	WR	2	210	15-01-1983	34	N	Y	Y	31-12-2021	PARTIAL FGD
226	GSECL	WANAKBORI TPS	State Sector	Gujarat	WR	3	210	15-03-1984	33	N	Y	Y	31-12-2021	PARTIAL FGD
227	GSECL	WANAKBORI TPS	State Sector	Gujarat	WR	4	210	09-03-1986	31	N	Y	Y	31-12-2021	PARTIAL FGD
228	GSECL	WANAKBORI TPS	State Sector	Gujarat	WR	5	210	23-09-1986	31	N	Y	Y	31-12-2021	PARTIAL FGD
229	GSECL	WANAKBORI TPS	State Sector	Gujarat	WR	6	210	18-11-1987	30	N	Y	Y	31-12-2021	PARTIAL FGD
230	GSECL	WANAKBORI TPS	State Sector	Gujarat	WR	7	210	31-12-1998	18	N	Y	Y	31-12-2021	PARTIAL FGD
231	NTPC	VINDHYACHAL STPS	Central Sector	Madhya Prade	WR	11	500	14-06-2012	5.03	N	Y	Y	31-12-2021	FGD POSSI
232	NTPC	VINDHYACHAL STPS	Central Sector	Madhya Prade	WR	12	500	22-03-2013	4.26	N	Y	Y	31-12-2021	FGD POSSI
233	Reliance Power Ltd	SASAN UMTTP	Private Sector	Madhya Prade	WR	5	660	24-08-2014	3	N	Y	Y	31-12-2021	FGD POSSI
234	Adani Power Maharashtra Ltd	TIRORA TPS	Private Sector	Maharashtra	WR	2	660	25-03-2013	4	N	Y	Y	31-12-2021	FGD POSSI
235	Wardha P C P L	WARDHA WARORA TPP	Private Sector	Maharashtra	WR	3	135	21-01-2011	6	N	Y	Y	31-12-2021	FGD POSSI
236	Wardha P C P L	WARDHA WARORA TPP	Private Sector	Maharashtra	WR	4	135	30-04-2011	6	N	Y	Y	31-12-2021	FGD POSSI
							19883							
237	GSECL	SIKKA REP. TPS	State Sector	Gujarat	WR	3	250	29-03-2015	2	N	Y	Y	31-01-2022	FGD POSSI
238	GSECL	SIKKA REP. TPS	State Sector	Gujarat	WR	4	250	25-09-2015	2	N	Y	Y	31-01-2022	FGD POSSI
239	HGPCorpn	RAJIV GANDHI TPS	State Sector	Haryana	NR	2	600	01-10-2010	7	N	Y	Y	28-02-2022	FGD POSSI
240	PSEB	GH TPS (LEH.MOH.)	State Sector	Punjab	NR	3	250	03-01-2008	9	N	Y	Y	28-02-2022	FGD POSSI
241	PSEB	GH TPS (LEH.MOH.)	State Sector	Punjab	NR	4	250	31-07-2008	9	N	Y	Y	28-02-2022	FGD POSSI
242	RRVUNL	SURATGARH TPS	State Sector	Rajasthan	NR	6	250	29-08-2009	8	N	Y	Y	28-02-2022	FGD POSSI
243	NTPC	RIHAND STPS	Central Sector	Uttar Pradesh	NR	1	500	31-03-1988	29	N	Y	Y	28-02-2022	FGD POSSI
244	UPRVUNL	ANPARA TPS	State Sector	Uttar Pradesh	NR	5	500	04-07-1994	23	N	Y	Y	28-02-2022	FGD POSSI
245	UPRVUNL	PARICHA TPS	State Sector	Uttar Pradesh	NR	5	250	24-05-2012	5	N	Y	Y	28-02-2022	FGD POSSI
246	NTPC	BARH II	Central Sector	Bihar	ER	5	660	04-03-2016	2	N	Y	Y	31-03-2022	FGD POSSI
247	Ind barath	IND BARATH TPP	Private Sector	Odisha	ER	1	350	25-02-2016	1	N	Y	Y	31-03-2022	FGD POSSI
248	Sterlite Energy Ltd	STERLITE TPP	Private Sector	Odisha	ER	2	600	29-12-2010	6	N	Y	Y	31-03-2022	FGD POSSI
249	C.E.S.C. Pvt.	SOUTHERN REPL. TPS	Private Sector	West Bengal	ER	1	68	10-04-1991	26	N	Y	Y	31-03-2022	FGD POSSI
250	D.P.L.	D.P.L. TPS	State Sector	West Bengal	ER	6	110	03-07-1985	32	N	Y	Y	31-03-2022	FGD POSSI
251	D.P.L.	D.P.L. TPS EXT.	State Sector	West Bengal	ER	8	250	31-03-2014	3	N	Y	Y	31-03-2022	FGD POSSI
252	D.V.C.	RAGHUNATHPUR TPP	Central Sector	West Bengal	ER	1	600	24-08-2014	3	N	Y	Y	31-03-2022	FGD POSSI
253	D.V.C.	RAGHUNATHPUR TPP	Central Sector	West Bengal	ER	2	600	18-01-2016	1	N	Y	Y	31-03-2022	FGD POSSI
254	WBPDCL	KOLAGHAT TPS	State Sector	West Bengal	ER	4	210	24-01-1984	33	N	Y	Y	31-03-2022	FGD POSSI
255	WBPDCL	SAGARDIGHI TPS	State Sector	West Bengal	ER	3	500	14-12-2016	2	N	Y	Y	31-03-2022	FGD POSSI
256	NTPC	SIMHADRI	Central Sector	Andhra Prade	SR	1	500	22-02-2002	15	N	Y	Y	31-03-2022	FGD POSSI
257	Adani Power Ltd.	UDUPI TPP	Private Sector	Karnataka	SR	1	600	23-07-2010	7	N	Y	Y	31-03-2022	FGD POSSI
258	KPCL	RAICHUR TPS	State Sector	Karnataka	SR	5	210	31-01-1999	18	N	Y	Y	31-03-2022	FGD POSSI
259	NEYVELI LIGNITE	NEYVELI TPS- II	Central Sector	Tamil Nadu	SR	4	210	30-03-1991	26	N	Y	Y	31-03-2022	FGD POSSI
260	TANGEDCO	NORTH CHENNAI TPS	State Sector	Tamil Nadu	SR	3	210	24-02-1996	21	N	Y	Y	31-03-2022	FGD POSSI
261	NTPC	RAMAGUNDEM STPS	Central Sector	Telangana	SR	1	200	27-10-1983	34	N	Y	Y	31-03-2022	FGD POSSI
262	NTPC	RAMAGUNDEM STPS	Central Sector	Telangana	SR	2	200	28-05-1984	33	N	Y	Y	31-03-2022	FGD POSSI

S.No	Developer	Name of Project	Sector	State	Region	Unit No	Total Capacity	DT of COMMISSIONING (DD/MM/YYYY)	Age in years	Whether FGD installed	Whether FGD space available (Y/N)	Whether FGD planned (Y/N)	FGD Phasing Plan for Implementation (DD/MM/YYYY)	Ren
263	KORBA-WEST TPS Pvt Ltd	AVANTHA BHANDAR	Private Sector	Chhatisgarh	WR	1	600	31-03-2014	3	N	Y	Y	31-03-2022	FGD POSS
264	KSK Mahanadi Power Co Ltd	AKALTARA TPS	Private Sector	Chhatisgarh	WR	2	600	22-08-2014	3	N	Y	Y	31-03-2022	FGD POSS
265	M/s O.P.Jindal	OP JINDAL TPS	Private Sector	Chhatisgarh	WR	1	250	02-09-2007	10	N	Y	Y	31-03-2022	FGD POSS
266	M/s O.P.Jindal	OP JINDAL TPS	Private Sector	Chhatisgarh	WR	2	250	10-02-2008	9	N	Y	Y	31-03-2022	FGD POSS
267	M/s O.P.Jindal	TAMNAR TPP	Private Sector	Chhatisgarh	WR	3	600	07-01-2015	2	N	Y	Y	31-03-2022	FGD POSS
268	RKM Powergen Private Ltd.	UCHPINDA TPP	Private Sector	Chhatisgarh	WR	1	360	28-10-2015	2	N	Y	Y	31-03-2022	FGD POSS
269	Adani Power Ltd.	MUNDRA TPS	Private Sector	Gujarat	WR	6	660	20-07-2011	6	N	Y	Y	31-03-2022	FGD POSS
270	GSECL	UKAI TPS	State Sector	Gujarat	WR	6	500	05-03-2013	4	N	Y	Y	31-03-2022	FGD POSS
271	Tata Power (CGPL)	MUNDRA UMTTP	Private Sector	Gujarat	WR	4	800	21-01-2013	4	N	Y	Y	31-03-2022	FGD POSS
272	Tata Power (CGPL)	MUNDRA UMTTP	Private Sector	Gujarat	WR	5	800	22-03-2013	4	N	Y	Y	31-03-2022	FGD POSS
273	MB Power	ANUPPUR TPP	Private Sector	Madhya Prade	WR	1	600	20-04-2015	2	N	Y	Y	31-03-2022	FGD POSS
274	Reliance Power Ltd	SASAN UMTTP	Private Sector	Madhya Prade	WR	3	660	21-05-2014	3	N	Y	Y	31-03-2022	FGD POSS
275	Reliance Power Ltd	SASAN UMTTP	Private Sector	Madhya Prade	WR	4	660	25-03-2014	3	N	Y	Y	31-03-2022	FGD POSS
276	Adani Power Maharashtra Ltd	TIRORA TPS	Private Sector	Maharashtra	WR	1	660	11-09-2012	5	N	Y	Y	31-03-2022	FGD POSS
277	Dhariwal Infrastructure	DHARIWAL TPP	Private Sector	Maharashtra	WR	1	300	03-11-2013	4	N	Y	Y	31-03-2022	FGD POSS
278	Dhariwal Infrastructure	DHARIWAL TPP	Private Sector	Maharashtra	WR	2	300	28-05-2014	3	N	Y	Y	31-03-2022	FGD POSS
279	GMR emco ENERGY ltd	EMCO WARORA TPS	Private Sector	Maharashtra	WR	1	300	07-02-2013	4	N	Y	Y	31-03-2022	FGD POSS
280	GMR emco ENERGY ltd	EMCO WARORA TPS	Private Sector	Maharashtra	WR	2	300	27-08-2013	4	N	Y	Y	31-03-2022	FGD POSS
							18378							
281	HGPCorpn	RAJIV GANDHI TPS	State Sector	Haryana	NR	1	600	31-03-2010	7	N	Y	Y	30-04-2022	FGD POSS
282	PSEB	GH TPS (LEH.MOH.)	State Sector	Punjab	NR	1	210	29-12-1997	19	N	Y	Y	30-04-2022	FGD POSS
283	PSEB	GH TPS (LEH.MOH.)	State Sector	Punjab	NR	2	210	16-10-1998	19	N	Y	Y	30-04-2022	FGD POSS
284	RRVUNL	SURATGARH TPS	State Sector	Rajasthan	NR	5	250	30-06-2003	14	N	Y	Y	30-04-2022	FGD POSS
285	NTPC	UNCHAHAR TPS	Central Sector	Uttar Pradesh	NR	5	210	28-08-2006	11	N	Y	Y	30-04-2022	FGD POSS
286	UPRVUNL	ANPARA TPS	State Sector	Uttar Pradesh	NR	4	500	19-07-1993	24	N	Y	Y	30-04-2022	FGD POSS
287	UPRVUNL	OBRA TPS	State Sector	Uttar Pradesh	NR	13	200	21-07-1982	35	N	Y	Y	30-04-2022	FGD POSS
288	UPRVUNL	PARICHHA TPS	State Sector	Uttar Pradesh	NR	3	210	29-03-2006	11	N	Y	Y	30-04-2022	FGD POSS
289	UPRVUNL	PARICHHA TPS	State Sector	Uttar Pradesh	NR	4	210	28-12-2006	10	N	Y	Y	30-04-2022	FGD POSS
290	Adhunik Power&Natural Resources Ltd	MAHADEV PRASAD STPP	Private Sector	Jharkhand	ER	1	270	19-11-2012	5	N	Y	Y	30-06-2022	FGD POSS
291	Adhunik Power&Natural Resources Ltd	MAHADEV PRASAD STPP	Private Sector	Jharkhand	ER	2	270	29-03-2013	4	N	Y	Y	30-06-2022	FGD POSS
292	D.V.C	BOKARO 'A' TPS	Central Sector	Jharkhand	ER	1	500	22-03-2016	1	N	Y	Y	30-06-2022	FGD POSS
293	TATA Power Co.MPL	MAITHON RB TPP	Private Sector	Jharkhand	ER	2	525	24-07-2012	5	N	Y	Y	30-06-2022	FGD POSS
294	D.P.L	D.P.L TPS	State Sector	West Bengal	ER	7	300	24-11-2007	10	N	Y	Y	30-06-2022	FGD POSS
295	WBPDCL	KOLAGHAT TPS	State Sector	West Bengal	ER	1	210	16-01-1993	24	N	Y	Y	30-06-2022	FGD POSS
296	RRVUNL	SURATGARH TPS	State Sector	Rajasthan	NR	4	250	25-03-2002	15	N	Y	Y	30-06-2022	FGD POSS
297	Lanko Anpara Pow Ltd	ANPARA C TPS	Private Sector	Uttar Pradesh	NR	2	600	18-01-2012	5	N	Y	Y	30-06-2022	FGD POSS
298	UPRVUNL	ANPARA TPS	State Sector	Uttar Pradesh	NR	3	210	12-03-1988	29	N	Y	Y	30-06-2022	FGD POSS
299	UPRVUNL	OBRA TPS	State Sector	Uttar Pradesh	NR	12	200	28-03-1981	36	N	Y	Y	30-06-2022	FGD POSS
300	NTPC	SIMHADRI	Central Sector	Andhra Prade	SR	2	500	24-08-2002	15	N	Y	Y	30-06-2022	FGD POSS
301	Adani Power Ltd	UDUPI TPP	Private Sector	Karnataka	SR	2	600	16-04-2011	6	N	Y	Y	30-06-2022	FGD POSS
302	Jindal (Pvt Co)	TORANGALLU TPS EXT	Private Sector	Karnataka	SR	1	300	23-04-2009	8	N	Y	Y	30-06-2022	FGD POSS
303	KPCL	RAICHUR TPS	State Sector	Karnataka	SR	6	210	22-07-1999	18	N	Y	Y	30-06-2022	FGD POSS
304	NTPC	KUDGI	Central Sector	Karnataka	SR	1	800	25-12-2016	0	N	Y	Y	30-06-2022	FGD POSS
305	NEYVELI LIGNITE	NEYVELI TPS- II	Central Sector	Tamil Nadu	SR	5	210	31-12-1991	25	N	Y	Y	30-06-2022	FGD POSS
306	NTEC LTD	VALLUR TPP	Central Sector	Tamil Nadu	SR	1	500	28-03-2012	5	N	Y	Y	30-06-2022	FGD POSS
307	TANGEDCO	NORTH CHENNAI TPS	State Sector	Tamil Nadu	SR	2	210	27-03-1995	22	N	Y	Y	30-06-2022	FGD POSS

S. NO.	Developer	Name of Project	Sector	State	Region	Unit No.	Total Capacity	DT of COMMISSIONING (MM/DD/YYYY)	Age in years	Whether FGD Installed	Whether FGD space available (Y/N)	Whether FGD planned (Y/N)	FGD Phasing Plan for Implementation (DD/MM/YYYY)	Remarks
308	NTPC	RAMAGUNDEM STPS	Central Sector	Telangana	SR	3	200	13-12-1984	33	N	Y	Y	30-06-2022	FGD POSSI
309	NTPC	RAMAGUNDEM STPS	Central Sector	Telangana	SR	4	500	26-06-1988	29	N	Y	Y	30-06-2022	FGD POSSI
310	KSK Mehanadi Power Co Ltd	AKALTARA TPS	Private Sector	Chhatisgarh	WR	1	600	13-08-2013	4	N	Y	Y	30-06-2022	FGD POSSI
311	M/s O.P.Jindal	OP JINDAL TPS	Private Sector	Chhatisgarh	WR	3	250	06-03-2008	9	N	Y	Y	30-06-2022	FGD POSSI
312	M/s O.P.Jindal	OP JINDAL TPS	Private Sector	Chhatisgarh	WR	4	250	17-06-2008	9	N	Y	Y	30-06-2022	FGD POSSI
313	M/s O.P.Jindal	TAMNAR TPP	Private Sector	Chhatisgarh	WR	4	600	28-03-2015	2	N	Y	Y	30-06-2022	FGD POSSI
314	Adani Power Ltd.	MUNDRA TPS	Private Sector	Gujarat	WR	5	660	26-12-2010	6	N	Y	Y	30-06-2022	FGD POSSI
315	MB Power	ANUPPUR TPP	Private Sector	Madhya Prade	WR	2	600	30-03-2016	1	N	Y	Y	30-06-2022	FGD POSSI
							12925							
316	RRVUNL	SURATGARH TPS	State Sector	Rajasthan	NR	3	250	29-10-2001	16	N	Y	Y	31-03-2022	FGD POSSI
317	Lanco Anpara Pow Ltd	ANPARA C TPS	Private Sector	Uttar Pardesh	NR	1	600	12-10-2011	6	N	Y	Y	31-08-2022	FGD POSSI
318	UPRVUNL	ANPARA TPS	State Sector	Uttar Pardesh	NR	2	210	28-02-1987	30	N	Y	Y	31-08-2022	FGD POSSI
319	UPRVUNL	OBRA TPS	State Sector	Uttar Pardesh	NR	9	200	26-10-1980	37	N	Y	Y	31-08-2022	FGD POSSI
320	NTPC	SIMHADRI	Central Sector	Andhra Pradesh	SR	3	500	29-03-2011	6	N	Y	Y	30-09-2022	FGD POSSI
321	Jindal (Pvt Co)	TORANGALLU TPS EXT	Private Sector	Karnataka	SR	2	300	24-08-2009	8	N	Y	Y	30-09-2022	FGD POSSI
322	KPCL	RAICHUR TPS	State Sector	Karnataka	SR	7	210	11-12-2002	15	N	Y	Y	30-09-2022	FGD POSSI
323	NTPC	KUDGI	Central Sector	Karnataka	SR	2	800	23-03-2017	0	N	Y	Y	30-09-2022	FGD POSSI
324	Coastal Energen Pvt. Ltd.	MUTHIARA TPP	Private Sector	Tamil Nadu	SR	1	600	02-12-2014	3	N	Y	Y	30-09-2022	FGD POSSI
325	NEYVELI LIGNITE	NEYVELI TPS-II	Central Sector	Tamil Nadu	SR	6	210	30-10-1992	25	N	Y	Y	30-09-2022	FGD POSSI
326	NTEC LTD.	VALLUR TRP	Central Sector	Tamil Nadu	SR	2	500	28-02-2013	4	N	Y	Y	30-09-2022	FGD POSSI
327	NTPC	RAMAGUNDEM STPS	Central Sector	Telangana	SR	5	500	26-03-1989	28	N	Y	Y	30-09-2022	FGD POSSI
328	NTPC	RAMAGUNDEM STPS	Central Sector	Telangana	SR	6	500	16-10-1989	28	N	Y	Y	30-09-2022	FGD POSSI
329	Adani Power Ltd.	MUNDRA TPS	Private Sector	Gujarat	WR	3	330	02-08-2010	7	N	Y	Y	30-09-2022	FGD POSSI
330	Adani Power Ltd.	MUNDRA TPS	Private Sector	Gujarat	WR	4	330	20-12-2010	7	N	Y	Y	30-09-2022	FGD POSSI
							6040							
331	RRVUNL	KOTA TPS	State Sector	Rajasthan	NR	7	195	30-08-2009	8	N	Y	Y	31-10-2022	FGD POSSI
332	RRVUNL	SURATGARH TPS	State Sector	Rajasthan	NR	2	250	28-03-2000	17	N	Y	Y	31-10-2022	FGD POSSI
333	NTPC	UNCHAHAR TPS	Central Sector	Uttar Pardesh	NR	3	210	27-01-1999	18	N	Y	Y	31-10-2022	FGD POSSI
334	NTPC	UNCHAHAR TPS	Central Sector	Uttar Pardesh	NR	4	210	22-10-1999	18	N	Y	Y	31-10-2022	FGD POSSI
335	UPRVUNL	ANPARA TPS	State Sector	Uttar Pardesh	NR	1	210	24-03-1986	31	N	Y	Y	31-10-2022	FGD POSSI
336	UPRVUNL	OBRA TPS	State Sector	Uttar Pardesh	NR	10	200	14-01-1979	38	N	Y	Y	31-10-2022	FGD POSSI
337	NTPC	KAHALGAON TPS	Central Sector	Bihar	ER	1	210	31-03-1992	25	N	Y	Y	31-12-2022	FGD POSSI
338	NTPC	KAHALGAON TPS	Central Sector	Bihar	ER	2	210	17-03-1994	23	N	Y	Y	31-12-2022	FGD POSSI
339	NTPC	KAHALGAON TPS	Central Sector	Bihar	ER	3	210	24-03-1995	22	N	Y	Y	31-12-2022	FGD POSSI
340	NTPC	KAHALGAON TPS	Central Sector	Bihar	ER	4	210	18-03-1996	21	N	Y	Y	31-12-2022	FGD POSSI
341	NTPC	KAHALGAON TPS	Central Sector	Bihar	ER	5	500	31-03-2007	10	N	Y	Y	31-12-2022	FGD POSSI
342	NTPC	KAHALGAON TPS	Central Sector	Bihar	ER	6	500	16-03-2008	9	N	Y	Y	31-12-2022	FGD POSSI
343	NTPC	KAHALGAON TPS	Central Sector	Bihar	ER	7	500	31-07-2009	8	N	Y	Y	31-12-2022	FGD POSSI
344	NTPC	NABI NAGAR TPP	Central Sector	Bihar	ER	2	250	04-04-2017	0	N	Y	Y	31-12-2022	FGD POSSI
345	NTPC & Bihar	MUZAFFARPUR TPS	Central Sector	Bihar	ER	3	195	31-03-2015	2	N	Y	Y	31-12-2022	FGD POSSI
346	NTPC & Bihar	MUZAFFARPUR TPS	Central Sector	Bihar	ER	4	195	24-03-2017	0	N	Y	Y	31-12-2022	FGD POSSI
347	D.V.C	CHANDRAPURA(DVC)	Central Sector	Jharkhand	ER	7	250	04-11-2009	8	N	Y	Y	31-12-2022	FGD POSSI
348	D.V.C	CHANDRAPURA(DVC)	Central Sector	Jharkhand	ER	8	250	31-03-2010	7	N	Y	Y	31-12-2022	FGD POSSI
349	NTPC	TALCHER STPS	Central Sector	Odisha	ER	1	500	19-02-1995	22	N	Y	Y	31-12-2022	FGD POSSI
350	NTPC	TALCHER STPS	Central Sector	Odisha	ER	2	500	27-03-1996	21	N	Y	Y	31-12-2022	FGD POSSI
351	NTPC	TALCHER STPS	Central Sector	Odisha	ER	3	500	21-02-2003	14	N	Y	Y	31-12-2022	FGD POSSI

S. NO.	Developer	Name of Project	Sector	State	Region	Unit No	Total Capacity	DT of COMMISSIONING (DDMMYYYY)	Age in years	Whether FGD installed	Whether FGD space available (Y/N)	Whether FGD planned (Y/N)	FGD Phasing Plan for Implementation (DDMMYYYY)	Remarks
352	NTPC	TALCHER STPS	Central Sector	Odisha	ER	4	500	25-10-2003	14	N	Y	Y	31-12-2022	FGD POSSIBLE
353	NTPC	TALCHER STPS	Central Sector	Odisha	ER	5	500	13-05-2004	13	N	Y	Y	31-12-2022	FGD POSSIBLE
354	NTPC	TALCHER STPS	Central Sector	Odisha	ER	6	500	06-02-2005	12	N	Y	Y	31-12-2022	FGD POSSIBLE
355	C.E.S.C. Pvt.	BUDGE BUDGE TPS	Private Sector	West Bengal	ER	1	250	16-09-1997	20	N	Y	Y	31-12-2022	FGD POSSIBLE
356	C.E.S.C. Pvt.	BUDGE BUDGE TPS	Private Sector	West Bengal	ER	2	250	06-03-1999	18	N	Y	Y	31-12-2022	FGD POSSIBLE
357	C.E.S.C. Pvt.	BUDGE BUDGE TPS	Private Sector	West Bengal	ER	3	250	29-09-2009	8	N	Y	Y	31-12-2022	FGD POSSIBLE
358	D.V.C	MEJIA TPS	Central Sector	West Bengal	ER	1	210	01-03-1996	21	N	Y	Y	31-12-2022	FGD POSSIBLE
359	D.V.C	MEJIA TPS	Central Sector	West Bengal	ER	2	210	24-03-1997	20	N	Y	Y	31-12-2022	FGD POSSIBLE
360	D.V.C	MEJIA TPS	Central Sector	West Bengal	ER	3	210	25-03-1998	19	N	Y	Y	31-12-2022	FGD POSSIBLE
361	D.V.C	MEJIA TPS	Central Sector	West Bengal	ER	4	210	12-10-2004	13	N	Y	Y	31-12-2022	FGD POSSIBLE
362	D.V.C	MEJIA TPS	Central Sector	West Bengal	ER	5	250	01-10-2007	10	N	Y	Y	31-12-2022	FGD POSSIBLE
363	D.V.C	MEJIA TPS	Central Sector	West Bengal	ER	6	250	31-03-2007	10	N	Y	Y	31-12-2022	FGD POSSIBLE
364	M/s Haldia Energy Limited	HALDIA TPP	Private Sector	West Bengal	ER	1	300	14-01-2015	2	N	Y	Y	31-12-2022	FGD POSSIBLE
365	M/s Haldia Energy Limited	HALDIA TPP	Private Sector	West Bengal	ER	2	300	16-02-2015	2	N	Y	Y	31-12-2022	FGD POSSIBLE
366	NTPC	FARAKKA STPS	Central Sector	West Bengal	ER	1	200	01-01-1986	31	N	Y	Y	31-12-2022	FGD POSSIBLE
367	NTPC	FARAKKA STPS	Central Sector	West Bengal	ER	2	200	24-12-1986	31	N	Y	Y	31-12-2022	FGD POSSIBLE
368	NTPC	FARAKKA STPS	Central Sector	West Bengal	ER	3	200	06-08-1987	30	N	Y	Y	31-12-2022	FGD POSSIBLE
369	NTPC	FARAKKA STPS	Central Sector	West Bengal	ER	4	500	25-09-1992	25	N	Y	Y	31-12-2022	FGD POSSIBLE
370	NTPC	FARAKKA STPS	Central Sector	West Bengal	ER	5	500	16-02-1994	23	N	Y	Y	31-12-2022	FGD POSSIBLE
371	NTPC	FARAKKA STPS	Central Sector	West Bengal	ER	6	500	07-03-2011	6	N	Y	Y	31-12-2022	FGD POSSIBLE
372	RRVUNL	KOTA TPS	State Sector	Rajasthan	NR	5	210	26-03-1994	23	N	Y	Y	31-12-2022	FGD POSSIBLE
373	RRVUNL	KOTA TPS	State Sector	Rajasthan	NR	6	195	30-07-2003	14	N	Y	Y	31-12-2022	FGD POSSIBLE
374	RRVUNL	SURATGARH TPS	State Sector	Rajasthan	NR	1	250	10-05-1998	19	N	Y	Y	31-12-2022	FGD POSSIBLE
375	NTPC	UNCHAHAR TPS	Central Sector	Uttar Pradesh	NR	1	210	21-11-1988	29	N	Y	Y	31-12-2022	FGD POSSIBLE
376	NTPC	UNCHAHAR TPS	Central Sector	Uttar Pradesh	NR	2	210	22-03-1989	28	N	Y	Y	31-12-2022	FGD POSSIBLE
377	UPRVUNL	OBRA TPS	State Sector	Uttar Pradesh	NR	11	200	31-12-1977	40	N	Y	Y	31-12-2022	FGD POSSIBLE
378	NTPC	SIMHADRI	Central Sector	Andhra Pradesh	SR	4	500	30-03-2012	5	N	Y	Y	31-12-2022	FGD POSSIBLE
379	KPCL	RAICHUR TPS	State Sector	Karnataka	SR	8	250	26-06-2010	7	N	Y	Y	31-12-2022	FGD POSSIBLE
380	KPCL	YERMARUS TPP	State Sector	Karnataka	SR	2	800	29-03-2017	0	N	Y	Y	31-12-2022	FGD POSSIBLE
381	NTPC	KUDGI	Central Sector	Karnataka	SR	3	800	UC		N	Y	Y	31-12-2022	FGD POSSIBLE
382	Coastal Energen Pvt. Ltd.	MUTHIARA TPP	Private Sector	Tamil Nadu	SR	2	600	02-01-2016	1	N	Y	Y	31-12-2022	FGD POSSIBLE
383	NEYVELI LIGNITE	NEYVELI TPS- II	Central Sector	Tamil Nadu	SR	7	210	19-06-1993	24	N	Y	Y	31-12-2022	FGD POSSIBLE
384	NTEC LTD.	VAILLUR TPP	Central Sector	Tamil Nadu	SR	3	500	28-02-2014	3	N	Y	Y	31-12-2022	FGD POSSIBLE
385	TANGEDCO	NORTH CHENNAI TPS	State Sector	Tamil Nadu	SR	1	210	25-10-1994	23	N	Y	Y	31-12-2022	FGD POSSIBLE
386	NTPC	RAMAGUNDEM STPS	Central Sector	Telangana	SR	7	500	26-09-2004	13	N	Y	Y	31-12-2022	FGD POSSIBLE
387	NTPC	KORBA STPS	Central Sector	Chhatisgarh	WR	1	200	28-02-1983	34	N	Y	Y	31-12-2022	FGD POSSIBLE
388	NTPC	KORBA STPS	Central Sector	Chhatisgarh	WR	2	200	31-10-1983	34	N	Y	Y	31-12-2022	FGD POSSIBLE
389	NTPC	KORBA STPS	Central Sector	Chhatisgarh	WR	3	200	17-03-1984	33	N	Y	Y	31-12-2022	FGD POSSIBLE
390	NTPC	KORBA STPS	Central Sector	Chhatisgarh	WR	4	500	31-05-1987	30	N	Y	Y	31-12-2022	FGD POSSIBLE
391	NTPC	KORBA STPS	Central Sector	Chhatisgarh	WR	5	500	25-03-1988	29	N	Y	Y	31-12-2022	FGD POSSIBLE
392	NTPC	KORBA STPS	Central Sector	Chhatisgarh	WR	6	500	26-02-1989	28	N	Y	Y	31-12-2022	FGD POSSIBLE
393	NTPC	KORBA STPS	Central Sector	Chhatisgarh	WR	7	500	25-11-2010	7	N	Y	Y	31-12-2022	FGD POSSIBLE
394	NTPC	SIPAT STPS	Central Sector	Chhatisgarh	WR	1	660	01-10-2011	6	N	Y	Y	31-12-2022	FGD POSSIBLE
395	NTPC	SIPAT STPS	Central Sector	Chhatisgarh	WR	2	660	25-05-2012	5	N	Y	Y	31-12-2022	FGD POSSIBLE
396	NTPC & Sail	BHILAI TPS	Central Sector	Chhatisgarh	WR	1	250	20-04-2008	9	N	Y	Y	31-12-2022	FGD POSSIBLE
397	NTPC & Sail	BHILAI TPS	Central Sector	Chhatisgarh	WR	2	250	12-07-2009	8	N	Y	Y	31-12-2022	FGD POSSIBLE

S. NO.	Developer	Name of Project	Sector	State	Region	Unit No.	Total Capacity	DT of COMMISSIONING (MM/DD/YYYY)	Age in years	Whether FGD Installed	Whether FGD space available (Y/N)	Whether FGD planned (Y/N)	FGD Phasing Plan for Implementation (DD/MM/YYYY)	Rem
398	Adani Power Ltd.	MUNDRA TPS	Private Sector	Gujarat	WR	1	330	04-08-2009	8	N	Y	Y	31-12-2022	FGD POSS
399	Adani Power Ltd.	MUNDRA TPS	Private Sector	Gujarat	WR	2	330	17-03-2010	7	N	Y	Y	31-12-2022	FGD POSS
400	Torrent Power Generation Ltd.	SABARMATI	Private Sector	Gujarat	WR	1	120	12-10-1978	39	N	Y	Y	31-12-2022	PARTIAL F
401	Torrent Power Generation Ltd.	SABARMATI	Private Sector	Gujarat	WR	2	121	31-12-1984	32	N	Y	Y	31-12-2022	PARTIAL F
402	Torrent Power Generation Ltd.	SABARMATI	Private Sector	Gujarat	WR	3	121	28-09-1988	29	N	Y	Y	31-12-2022	PARTIAL F
403	NTPC	VINDHYACHAL STPS	Central Sector	Madhya Prades	WR	1	210	10-10-1967	30	N	Y	Y	31-12-2022	FGD POSS
404	NTPC	VINDHYACHAL STPS	Central Sector	Madhya Prades	WR	2	210	23-07-1988	29	N	Y	Y	31-12-2022	FGD POSS
405	NTPC	VINDHYACHAL STPS	Central Sector	Madhya Prades	WR	3	210	03-02-1989	28	N	Y	Y	31-12-2022	FGD POSS
406	NTPC	VINDHYACHAL STPS	Central Sector	Madhya Prades	WR	4	210	26-12-1989	28	N	Y	Y	31-12-2022	FGD POSS
407	NTPC	VINDHYACHAL STPS	Central Sector	Madhya Prades	WR	5	210	31-03-1990	27	N	Y	Y	31-12-2022	FGD POSS
408	NTPC	VINDHYACHAL STPS	Central Sector	Madhya Prades	WR	6	210	01-02-1991	26	N	Y	Y	31-12-2022	FGD POSS
409	NTPC	MOUDA TPS	Central Sector	Maharashtra	WR	1	500	19-04-2012	5	N	Y	Y	31-12-2022	FGD POSS
410	NTPC	MOUDA TPS	Central Sector	Maharashtra	WR	2	500	29-03-2013	4	N	Y	Y	31-12-2022	FGD POSS
411	NTPC	MOUDA TPS	Central Sector	Maharashtra	WR	3	660	28-03-2016	1	N	Y	Y	31-12-2022	FGD POSS
412	Ratan Power	NASIK (P) TPS	Private Sector	Maharashtra	WR	3	270	14-04-2017	0	N	Y	Y	31-12-2022	FGD POSS
413	Ratan Power	NASIK (P) TPS	Private Sector	Maharashtra	WR	4	270	19-05-2017	0	N	Y	Y	31-12-2022	FGD POSS
414	Ratan Power	NASIK (P) TPS	Private Sector	Maharashtra	WR	5	270	30-05-2017	0	N	Y	Y	31-12-2022	FGD POSS
							27362							
415	Bishagarh Power Co.	India Power TPP	Private Sector	West Bengal	ER	1	150	07-06-2017	0	N	Y	Y		FGD POSS
							150							

161552 MW 415 UNITS

FGD CAN NOT BE INSTALLED

Annexure-IV

S. NO.	Developer	Name of Project	Sector	State	Region	Unit No	Total Capacity	DT-of COMMISSIONING (MM/DD/YYYY)	Age in years	Whether FGD Installed	Whether ESP retrofit required	Whether FGD space available (Y/N)	Whether FGD planned (Y/N)	Remarks
1	BSEB	BARAUNI TPS	State Sector	Bihar	ER	6	105	01-05-1983	34	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
2	BSEB	BARAUNI TPS	State Sector	Bihar	ER	7	105	31-03-1985	32	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
3	NTPC & Bihar	MUZAFFARPUR TPS	Central Sector	Bihar	ER	1	110	31-03-1985	32	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
4	NTPC & Bihar	MUZAFFARPUR TPS	Central Sector	Bihar	ER	2	110	17-03-1986	31	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
5	D.V.C	BOKARO 'B' TPS	Central Sector	Jharkhand	ER	3	210	01-08-1993	24	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
6	NTPC	TALCHER (OLD) TPS	Central Sector	Odisha	ER	1	60	17-12-1967	50	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
7	NTPC	TALCHER (OLD) TPS	Central Sector	Odisha	ER	2	60	28-03-1968	49	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
8	NTPC	TALCHER (OLD) TPS	Central Sector	Odisha	ER	3	60	11-07-1968	49	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
9	NTPC	TALCHER (OLD) TPS	Central Sector	Odisha	ER	4	60	11-04-1969	48	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
10	NTPC	TALCHER (OLD) TPS	Central Sector	Odisha	ER	5	110	24-03-1982	35	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
11	NTPC	TALCHER (OLD) TPS	Central Sector	Odisha	ER	6	110	24-03-1983	34	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
12	C.E.S.C. Pvt.	TITAGARH TPS	Private Sector	West Bengal	ER	1	60	17-03-1985	32	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
13	C.E.S.C. Pvt.	TITAGARH TPS	Private Sector	West Bengal	ER	2	60	12-12-1982	35	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
14	C.E.S.C. Pvt.	TITAGARH TPS	Private Sector	West Bengal	ER	3	60	26-04-1983	34	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
15	C.E.S.C. Pvt.	TITAGARH TPS	Private Sector	West Bengal	ER	4	60	16-01-1984	33	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
16	D.V.C	DURGAPUR TPS	Central Sector	West Bengal	ER	4	210	05-12-1981	36	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
17	NTPC	BADARPUR TPS	Central Sector	Delhi	NR	4	210	02-12-1978	39	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
18	NTPC	BADARPUR TPS	Central Sector	Delhi	NR	5	210	25-12-1981	36	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
19	HGPCorpn	PANIPAT TPS	State Sector	Haryana	NR	5	210	28-03-1989	28	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
20	PSEB	GND TPS(BHATINDA)	State Sector	Punjab	NR	3	110	29-03-1978	39	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
21	PSEB	GND TPS(BHATINDA)	State Sector	Punjab	NR	4	110	31-01-1979	38	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
22	PSEB	ROPAR TPS	State Sector	Punjab	NR	5	210	29-03-1992	25	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
23	PSEB	ROPAR TPS	State Sector	Punjab	NR	6	210	30-03-1993	24	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
24	RRVUNL	KOTA TPS	State Sector	Rajasthan	NR	1	110	17-01-1983	34	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
25	RRVUNL	KOTA TPS	State Sector	Rajasthan	NR	2	110	13-07-1983	34	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
26	RRVUNL	KOTA TPS	State Sector	Rajasthan	NR	3	210	25-09-1988	29	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
27	RRVUNL	KOTA TPS	State Sector	Rajasthan	NR	4	210	01-05-1989	28	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
28	NTPC	TANDA TPS	Central Sector	Uttar Pradesh	NR	1	110	21-03-1988	29	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
29	NTPC	TANDA TPS	Central Sector	Uttar Pradesh	NR	2	110	11-03-1989	28	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
30	NTPC	TANDA TPS	Central Sector	Uttar Pradesh	NR	3	110	28-03-1990	27	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
31	NTPC	TANDA TPS	Central Sector	Uttar Pradesh	NR	4	110	20-02-1998	19	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
32	UPRVUNL	HARDUAGANJ TPS	State Sector	Uttar Pradesh	NR	7	105	31-03-1978	39	N	N	N	N	FGD INSTALLATION NOT POSSIBLE

i. NO.	Developer	Name of Project	Sector	State	Region	Unit No	Total Capacity	DT-of COMMISSIONING (MM/DD/YYYY)	Age in years	Whether FGD Installed	Whether ESP retrofit required	Whether FGD space available (Y/N)	Whether FGD planned (Y/N)	Remarks
33	UPRVUNL	OBRA TPS	State Sector	Uttar Pradesh	NR	7	94	14-12-1974	43	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
34	UPRVUNL	PARICHHA TPS	State Sector	Uttar Pradesh	NR	1	110	31-03-1984	33	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
35	UPRVUNL	PARICHHA TPS	State Sector	Uttar Pradesh	NR	2	110	25-02-1985	32	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
36	APGENCO	Dr. N.TATA RAO TPS	State Sector	Andhra Pradesh	SR	1	210	01-11-1979	38	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
37	APGENCO	Dr. N.TATA RAO TPS	State Sector	Andhra Pradesh	SR	2	210	10-10-1980	37	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
38	APGENCO	Dr. N.TATA RAO TPS	State Sector	Andhra Pradesh	SR	3	210	05-10-1989	28	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
39	APGENCO	Dr. N.TATA RAO TPS	State Sector	Andhra Pradesh	SR	4	210	23-08-1990	27	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
40	APGENCO	Dr. N.TATA RAO TPS	State Sector	Andhra Pradesh	SR	5	210	31-03-1994	23	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
41	APGENCO	Dr. N.TATA RAO TPS	State Sector	Andhra Pradesh	SR	6	210	24-02-1995	22	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
42	Ind barath	TUTICORIN (P) TPP	Private Sector	Tamil Nadu	SR	1	150	11-03-2013	4	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
43	Ind barath	TUTICORIN (P) TPP	Private Sector	Tamil Nadu	SR	2	150	30-12-2013	3	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
44	TANGEDCO	TUTICORIN TPS	State Sector	Tamil Nadu	SR	1	210	09-07-1979	38	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
45	TANGEDCO	TUTICORIN TPS	State Sector	Tamil Nadu	SR	2	210	17-12-1980	37	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
46	TANGEDCO	TUTICORIN TPS	State Sector	Tamil Nadu	SR	3	210	16-04-1982	35	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
47	TANGEDCO	TUTICORIN TPS	State Sector	Tamil Nadu	SR	4	210	11-02-1992	25	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
48	TANGEDCO	TUTICORIN TPS	State Sector	Tamil Nadu	SR	5	210	31-03-1991	26	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
49	TSGENCO	KOTHAGUDEM TPS (NEW)	State Sector	Telangana	SR	9	250	27-03-1997	20	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
50	TSGENCO	KOTHAGUDEM TPS (NEW)	State Sector	Telangana	SR	10	250	28-02-1998	19	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
51	CSPGCL	KORBA-III	State Sector	Chhatisgarh	WR	1	120	22-03-1976	41	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
52	CSPGCL	KORBA-III	State Sector	Chhatisgarh	WR	2	120	05-04-1981	36	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
53	CSPGCL	KORBA-WEST TPS	State Sector	Chhatisgarh	WR	1	210	21-06-1983	34	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
54	CSPGCL	KORBA-WEST TPS	State Sector	Chhatisgarh	WR	2	210	30-03-1983	34	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
55	CSPGCL	KORBA-WEST TPS	State Sector	Chhatisgarh	WR	3	210	26-03-1985	32	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
56	CSPGCL	KORBA-WEST TPS	State Sector	Chhatisgarh	WR	4	210	13-03-1986	31	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
57	Torrent Power Generation Ltd.	SABARMATI	Private Sector	Gujarat	WR	15	30	25-02-1962	55	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
58	Torrent Power Generation Ltd.	SABARMATI	Private Sector	Gujarat	WR	16	30	19-05-1963	54	N	N	N	N	FGD INSTALLATION NOT POSSIBLE
59	Gupta Energy P L	GEPL TPP Ph-I	Private Sector	Maharashtra	WR	1	60	28-04-2012	5	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE
60	Gupta Energy P L	GEPL TPP Ph-I	Private Sector	Maharashtra	WR	2	60	08-09-2012	5	N	Y	N	N	FGD INSTALLATION NOT POSSIBLE

8689 MW 60 UNITS

FGD BEING EXPLORED

Annexure-V

S. NO.	Developer	Name of Project	Sector	State	Region	Unit No	Total Capacity	DT-of COMMISSIONING (MMDD/YYYY)	Age in years	Whether FGD Installed	Present SPM Norms	Revised SPM Norms	Present SPM Level	Whether ESP retrofit required	Remarks
1	TATA Power Co.	JOJOBERA TPS	Private Sector	Jharkhand	ER	2	120	02-01-2001	16	N	75	100	74	N	FGD INSTALLATION BEING EXPLORED
2	TATA Power Co.	JOJOBERA TPS	Private Sector	Jharkhand	ER	3	120	02-01-2002	15	N	75	100	74	N	FGD INSTALLATION BEING EXPLORED
3	WBPDC	BANDEL TPS	State Sector	West Bengal	ER	1	60	01-09-1965	52	N	150	100	107	Y	FGD INSTALLATION BEING EXPLORED
4	WBPDC	BANDEL TPS	State Sector	West Bengal	ER	2	60	01-10-1965	52	N	150	100	119	Y	FGD INSTALLATION BEING EXPLORED
5	WBPDC	BANDEL TPS	State Sector	West Bengal	ER	3	60	01-02-1966	51	N	150	100	134	Y	FGD INSTALLATION BEING EXPLORED
6	WBPDC	BANDEL TPS	State Sector	West Bengal	ER	4	60	01-08-1966	51	N	150	100	69	N	FGD INSTALLATION BEING EXPLORED
7	WBPDC	BANDEL TPS	State Sector	West Bengal	ER	5	210	08-10-1982	35	N	150	100	236	Y	FGD INSTALLATION BEING EXPLORED

690 MW 7 UNITS

CLAIMED TO BE SO_x COMPLIANT

Annexure-VI

NO.	Developer	Name of Project	Sector	State	Region	Unit No	Total Capacity	DT-of COMMISSIONING (MM/DD/YYYY)	Age in years	Whether FGD Installed	Whether CFBC	Remarks
1	WBPDC	BAKRESWAR TPS	State Sector	West Bengal	ER	1	210	07-06-2009	8	N	N	CLAIMED TO BE SO _x COMPLIANT
2	WBPDC	BAKRESWAR TPS	State Sector	West Bengal	ER	2	210	17-07-1999	18	N	N	CLAIMED TO BE SO _x COMPLIANT
3	WBPDC	BAKRESWAR TPS	State Sector	West Bengal	ER	3	210	20-05-2000	17	N	N	CLAIMED TO BE SO _x COMPLIANT
4	WBPDC	BAKRESWAR TPS	State Sector	West Bengal	ER	4	210	21-03-2001	16	N	N	CLAIMED TO BE SO _x COMPLIANT
5	WBPDC	BAKRESWAR TPS	State Sector	West Bengal	ER	5	210	24-12-2007	10	N	N	CLAIMED TO BE SO _x COMPLIANT
6	Jindal (Pvt Co)	TORANGALLU TPS	Private Sector	Karnataka	SR	1	130	15-01-1999	18	N	N	CLAIMED TO BE SO _x COMPLIANT
7	Jindal (Pvt Co)	TORANGALLU TPS	Private Sector	Karnataka	SR	2	130	16-05-1999	18	N	N	CLAIMED TO BE SO _x COMPLIANT
8	TANGEDCO	METTUR TPS	State Sector	Tamil Nadu	SR	1	210	04-01-1987	30	N	N	CLAIMED TO BE SO _x COMPLIANT
9	TANGEDCO	METTUR TPS	State Sector	Tamil Nadu	SR	2	210	01-12-1987	30	N	N	CLAIMED TO BE SO _x COMPLIANT
10	TANGEDCO	METTUR TPS	State Sector	Tamil Nadu	SR	3	210	22-03-1989	28	N	N	CLAIMED TO BE SO _x COMPLIANT
11	TANGEDCO	METTUR TPS	State Sector	Tamil Nadu	SR	4	210	27-03-1990	27	N	N	CLAIMED TO BE SO _x COMPLIANT
12	TRN Energy Private Ltd.	NAWAPARA TPP	Private Sector	Chhatisgarh	WR	1	300	14-08-2016	1	N	N	CLAIMED TO BE SO _x COMPLIANT
13	BLA Pvt Limited	NIWARI TPP	Private Sector	Madhya Pradesh	WR	1	45	10-12-2013	4	N	N	CLAIMED TO BE SO _x COMPLIANT
14	BPSCL	BINA TPS	Private Sector	Madhya Pradesh	WR	1	250	12-08-2012	5	N	N	CLAIMED TO BE SO _x COMPLIANT
15	BPSCL	BINA TPS	Private Sector	Madhya Pradesh	WR	2	250	31-03-2013	4	N	N	CLAIMED TO BE SO _x COMPLIANT
16	Ideal Energy Projects Ltd.	BELA TPS	Private Sector	Maharashtra	WR	1	270	20-03-2013	4	N	N	CLAIMED TO BE SO _x COMPLIANT
17	MAHAGENCO	PARAS TPS	State Sector	Maharashtra	WR	3	250	31-05-2007	10	N	N	CLAIMED TO BE SO _x COMPLIANT
18	MAHAGENCO	PARAS TPS	State Sector	Maharashtra	WR	4	250	27-03-2010	7	N	N	CLAIMED TO BE SO _x COMPLIANT
19	Ratan Power	AMARAVATI TPS	Private Sector	Maharashtra	WR	1	270	25-03-2013	4	N	N	CLAIMED TO BE SO _x COMPLIANT
20	Ratan Power	AMARAVATI TPS	Private Sector	Maharashtra	WR	2	270	17-02-2014	3	N	N	CLAIMED TO BE SO _x COMPLIANT
21	Ratan Power	AMARAVATI TPS	Private Sector	Maharashtra	WR	3	270	29-01-2015	2	N	N	CLAIMED TO BE SO _x COMPLIANT
22	Ratan Power	AMARAVATI TPS	Private Sector	Maharashtra	WR	4	270	04-03-2015	2	N	N	CLAIMED TO BE SO _x COMPLIANT
23	Ratan Power	AMARAVATI TPS	Private Sector	Maharashtra	WR	5	270	12-03-2015	2	N	N	CLAIMED TO BE SO _x COMPLIANT

5115 MW 23 UNITS

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 13029/1985

M.C. MEHTA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(1) IN RE: REPORT NOS. 81 AND 84 SUBMITTED BY EPCA

(IMPLEMENTATION OF THE DECEMBER, 2015 STANDARDS FOR THERMAL POWER PLANTS WHICH WERE TO BE IMPLEMENTED BY DECEMBER, 2017)

(2) IN RE: STICKERS FOR VEHICLES

Date : 10-12-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s)

Mr. Harish N. Salve, Sr. Advocate (A.C.)[NP]

Ms. Aparajita Singh, Advocate (A.C.)

Mr. A.D.N. Rao, Advocate (A.C.)

Mr. Siddhartha Chowdhury, Advocate (A.C.)

Petitioner-In-Person

For Respondent(s)

Mr. A.N.S. Nadkarni, ASG

Mr. S. Wasim A. Qadri, Adv.

Mr. Ritesh Kumar, Adv.

Mr. Amit Sharma, Adv.

Ms. Suhasini Sen, Adv.

Mr. D.L. Chidanand, Adv.

Mr. G.S. Makker, Advocate

Mr. A.K. Kaul, Adv.

Mr. Raj Bahadur Yadav, Adv.

Ms. Snidha Mehra, Adv.

Mr. Anil Grover, AAG

Ms. Noopur Singhal, Adv.

Mr. Sanjay Kr. Visen, Advocate

Mr. Satish Kumar, Adv.

Dr. Monika Gusain, Adv.

Ms. Rachana Gupta, Adv.

Validity unknown
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DEEPAK GUPTA
Date: 2018.12.10
15:29:16
Reason:

Mr. J.K. Tripathi, Adv.
Ms. Ruchi Kohli, Advocate
Mr. B.V. Balramdas, Advocate
Mr. Ritwik Dutta, Advocate
Mr. Arvind Kumar Sharma, Advocate

Mr. Shyam Divan, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Aniket Prason, Adv.
Mr. Abhishek Kumar, Adv.
Mr. Manish Kumar, Adv.
Ms. Parul Shukla, Adv.
Mr. Anshuman Srivastava, Adv.
Mr. E.C. Agrawala, Advocate

Mr. Ranjeet Kumar, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Ankur Saigal, Adv.
Mr. Shubham Kulshetra, Adv.
Mr. E.C. Agrawala, Adv.
Mr. Rajesh Kumar, Adv.

Mr. Talha Abdul Rahman, Advocate

Mr. Sanjay Sen, Sr. Adv.
Mr. S. Venkatesh, Adv.
Ms. Nishtha Kumar, Advocate
Mr. Vikas Maini, Adv.
Mr. Somesh Srivastava, Adv.

Ms. Sakya Singh Chaudhuri, Advocate

Ms. Suruchi Aggarwal, Advocate
Ms. Ankita Prakash, Adv.

Mr. Preshit Surshe, Advocate

Mr. Rajiv Yadav, Advocate
Ms. Maitreyee Mishra, Adv.

Mr. Rakesh Dwivedi, Sr. Adv.
Mr. B. Vinodh Khanna, Advocate

Mr. Guntur Prabhakar, Advocate

Mr. Chirag M. Shroff, Adv.

Mr. Pradeep Misra, Adv.
Mr. Daleep Kr. Dhyani, Adv.

IPPAI

Mr. Suraj Singh, Adv.

UPON hearing the counsel the Court made the following

O R D E R

STICKERS FOR VEHICLES

An affidavit has been handed over in the Court today on behalf of the Union of India by the learned Additional Solicitor General.

It is stated as under:

"2. That this Ministry had earlier assured this Hon'ble Court that necessary steps would be taken for the purpose of affixing colour coded stickers, by carrying out suitable amendment to the Central Motor Vehicles Rules, 1989 (hereinafter 'the Rules') and by issuing a separate Motor Vehicle (High Security Registration Plates) Order, 2018 (hereinafter referred to as 'HSRP Order, 2018'), so that multiplicity would be avoided in the larger public interest having regard to past experience of enormous delays in implementing HSRP project as was conceived.

3. In accordance with the said assurance and in compliance with the orders of this Hon'ble Court, the present affidavit is filed placing on record the new amendment to the Central Motor Vehicles Rules, 1989 issued vide GSR 1162 (E) dated 4th December and a statutory order S.O. 6052 (E) dated 6th December, 2018."

Learned counsel appearing for some of the objectors to the

Notifications say that they would like to challenge the validity of the Notifications.

We make it clear that any challenge would lie only in this Court and not in any other Court.

The issue of stickers for vehicles stands disposed of.

Report Nos. 81 and 84

Pursuant to orders dated 11.10.2018 and 27.11.2018, we have been informed that a meeting was conducted by the learned ASG on 05.12.2018. The meeting was attended by representatives of the MoEF and the Ministry of Power, Ms. Sunita Narain, Mr. Ritwick Dutta, learned counsel and the learned Amicus Curiae.

The learned Amicus informs us that during the meeting it was agreed that in terms of the affidavit filed by the Power Plants, they would comply with the notified emission norms as per the revised Schedule by 2022. With regard to any deterrence for non-compliance of notified emission norms, the Ministry of Power and MoEF are looking into the matter with special emphasis on relegating the non-compliant power plant to the bottom of the merit order dispatch.

The status report on the progress made should be filed by the learned ASG on behalf of Union of India by 01.03.2019.

List the matter on 07.03.2019.

It has been brought to our notice by the learned Amicus and Mr. Ritwick Dutta, learned counsel several steps have been taken under the auspices of the Central Pollution Control Board (CPCB) or

by the CPCB on the health and economic impact of environmental pollution in India.

It is submitted that for some inexplicable reasons, these reports have not come in the public domain although they are available with the CPCB.

We direct the CPCB to place all these reports from 2010 onwards (commissioned or ready) on the website of the CPCB so that they are available to the public which will then be aware of the adverse consequences of air pollution and other environmental pollution.

Needful be done within two weeks.

(MEENAKSHI KOHLI)
COURT MASTER

(KAILASH CHANDER)
ASSISTANT REGISTRAR

ITEM NO.1+3

Court 3 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 13029/1985

M.C. MEHTA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

((1) IN RE: SMOG TOWERS
(REPORT NO. 106 SUBMITTED BY EPCA (SPECIAL REPORT ON POLLUTION HOT SPOTS IN NCR WITH REQUEST FOR URGENT DIRECTIONS TO IMPROVE ENFORCEMENT AND POLLUTION CONTROL)
(2) REPORT NO. 111 SUBMITTED BY EPCA (REPORT ON PILLING UP OF WASTE/GARBAGE BY THE SIDES OF RAILWAY TRACKS IN DELHI IN COMPLIANCE OF DIRECTIONS OF THE HON'BLE COURT DT. 28.02.2020)
(3) IN RE: REPORT NOS. 81 AND 84 SUBMITTED BY EPCA (IMPLEMENTATION OF THE DECEMBER, 2015 STANDARDS FOR THERMAL POWER PLANTS WHICH WERE TO BE IMPLEMENTED BY DECEMBER, 2017)
(i) I.A. NOS. 53959 AND 53962/2020 (APPLNS. FOR IMPLEADMENT AND DIRECTIONS ON B/O NTPC)
(ii) I.A. NOS. 52536, 52538 AND 53358/2020 (APPLNS. FOR IMPLEADMENT, DIRECTIONS AND EXEMPTION FROM NOTARIZATION ON B/O ARAVALI POWER CO. LTD.)
(iii) I.A. NOS. 58771 AND 58772/2020 (APPLNS. FOR IMPLEADMENT AND DIRECTIONS ON B/O TELANGANA STATE POWER GENERATION CORP. LTD.)
(iv) I.A. NOS. 59929 AND 59930/2020 (APPLNS. FOR IMPLEADMENT AND DIRECTIONS ON B/O U.P. RAJYA VIDYUT UTPADAN NIGAM LTD.)
(v) I.A. NOS. 64205, 64206 AND 64207/2020 (APPLNS. FOR DIRECTIONS, PERMISSION AND EXEMPTION FROM FILING COURT FEE AND ATTESTED AFFIDAVIT ON B/O SINGARENI COLLIERIES CO. LTD.)
(vi) I.A. NOS. 72801 AND 72802/2020 (APPLNS. FOR IMPLEADMENT AND DIRECTIONS ON B/O RAJIV GANDHI THERMAL POWER PROJECT)
(vii) I.A. NOS. 72795 AND 72796/2020 (APPLNS. FOR IMPLEADMENT AND DIRECTIONS ON B/O PANIPAT THERMAL POWER STATION (PTPS))
(viii) I.A. NOS. 72778 AND 72779/2020 (APPLNS. FOR IMPLEADMENT AND DIRECTIONS ON B/O DEEN BANDHU CHHOTU RAM THERMAL POWER PROJECT)
(ix) I.A. NOS. 70498, 70502 AND 70500/2020 (APPLNS. FOR IMPLEADMENT, DIRECTIONS AND STAY ON B/O TAMIL NADU GENERATION AND DISTRIBUTION COPRN. LTD.)
(x) IA NO. 71485/2020 (APPLN. FOR DIRECTIONS ON BEHALF OF GUJARAT MINERAL DEVELOPMENT LTD.)
(xi) IA NO. 81055 AND 81057/2020 (APPLN. FOR DIRECTIONS AND EXEMPTION FROM FILING ORIGINAL NOTARIZED AFFIDAVIT ON B/O NABHA POWER LIMITED)
(xii) IA NOS. 80271, 80272 AND 80274/2020 (APPLNS. FOR IMPLEADMENT, DIRECTIONS AND EXEMPTION FROM NOTARIZATION OF AFFIDAVIT ON B/O PUNJAB STATE POWER CORPORATION LTD.)

Validated and
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Jayan
Date: 18/11/2020
Reason:

in question. In case any interim order is granted with respect to encroachments, which have been made along with railway tracks, that shall not be effective. Mr. Wasim A. Qadri, learned senior counsel appearing for SDMC, has undertaken the responsibility to remove all the waste/garbage at the specified places where the Railways put the garbage and this will not be a temporary measure, but the Railways shall also prepare a long term scheme that no such piling of the wastes takes place along with the sides of the railways tracks.

The picture painted in the Report of the EPCA as well as in the reply filed by the Railways indicates that nothing has been done so far and waste is being piled up and at the same time, there is human habitation which has come in the same area unauthorisedly, which are required to be taken care of. Let the action taken be reported to this Court within a period of one month. List thereafter.

IN RE : REPORT NOS. 81 & 82 SUBMITTED BY EPCA

Considered the letter dated 26.08.2020 circulated by the Chairman, EPCA. Time of four weeks has been prayed for on behalf of EPCA.

Prayer is allowed.

List after four weeks.

I. A. NOS. 53959 AND 53962/2020

(Applications for impleadment and directions on b/o NTPC)

and

I.A. NOS. 52536, 52538 AND 53358/2020

(APPLNS. FOR IMPLEADMENT, DIRECTIONS AND EXEMPTION FROM NOTARIZATION ON B/O ARAVALI POWER CO. LTD.)

and

I.A. NOS. 58771 AND 58772/2020

(APPLNS. FOR IMPLEADMENT AND DIRECTIONS ON B/O TELANGANA STATE
POWER GENERATION CORP. LTD.)

and

I.A. NOS. 59929 AND 59930/2020

(APPLNS. FOR IMPLEADMENT AND DIRECTIONS ON B/O U.P. RAJYA VIDYUT
UTPADAN NIGAM LTD.)

and

I.A.Nos. 64205, 64206 AND 64207/2020

(Applications for directions, permission and exemption from filing
court fee and attested affidavit on b/o Singareni Collieries Co.
Ltd.)

An undertaking be furnished to this Court that they will abide by the ultimate decision to be taken in the matter at the appropriate level. Let the undertaking be furnished to this Court within four weeks from today.

List after four weeks.

Interim order to continue till next date.

I.A. NOS. 72801 AND 72802/2020

(APPLNS. FOR IMPLEADMENT AND DIRECTIONS ON B/O RAJIV GANDHI THERMAL
POWER PROJECT)

I.A. NOS. 72795 AND 72796/2020

(APPLNS. FOR IMPLEADMENT AND DIRECTIONS ON B/O PANIPAT THERMAL
POWER STATION (PTPS)

I.A. NOS. 72778 AND 72779/2020

(APPLNS. FOR IMPLEADMENT AND DIRECTIONS ON B/O DEEN BANDHU CHHOTU
RAM THERMAL POWER PROJECT)

Issue notice.

There shall be interim stay on recovery till the next date of

hearing.

I.A. NOS. 70498, 70502 AND 70500/2020

(APPLNS. FOR IMPLEADMENT, DIRECTIONS AND STAY ON B/O TAMIL NADU GENERATION AND DISTRIBUTION COPRN. LTD.)

AND

I.A. NO. 71485/2020

(APPLN. FOR DIRECTIONS ON BEHALF OF GUJARAT MINERAL DEVELOPMENT LTD.)

AND

IA NO. 81055 AND 81057/2020

(APPLN. FOR DIRECTIONS AND EXEMPTION FROM FILING ORIGINAL NOTARIZED AFFIDAVIT ON B/O NABHA POWER LIMITED)

AND

IA NOS. 80271, 80272 AND 80274/2020

(APPLNS. FOR IMPLEADMENT, DIRECTIONS AND EXEMPTION FROM NOTARIZAION OF AFFIDAVIT ON B/O PUNJAB STATE POWER CORPORATION LTD.)

List these applications after four weeks.

CONTEMPT PETITION (C) NO. 467 OF 2020

Issue notice to Respondent Nos. 1 to 5 only.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
ASSISTANT REGISTRAR

ITEM NO.1

Virtual Court 4

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).1692-1693/2020

M/S ARAVALI POWER CO. PVT. LTD.

Appellant(s)

VERSUS

VEDPRAKASH & ANR.

Respondent(s)

(ONLY C.A. NO. 2713/2020 TO BE LISTED ON 21.7.2020)

WITH

C.A. No. 2713/2020 (XVII)

(WITH IA No. 59150/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 59148/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 64390/2020 - STAY APPLICATION, IA No. 59147/2020 - STAY APPLICATION)

Date : 21-07-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MR. JUSTICE K.M. JOSEPHFor Appellant(s) Mr. Tushar Mehta, SG
Mr. Shailesh Madiyal, AOR
Mr. Sudhanshu Prakash, Adv.

Mr. Gaurav, AOR

For Respondent(s) Mr. Adarsh Tripathi, Adv.
Mr. Anish Gupta, Adv.
Mr. Nikhil Khandpal, Adv.
Mr. Gaurav Srivastava, Adv.UPON hearing the counsel the Court made the following
O R D E RC.A. No. 2713/2020

1 Issue notice.

2 Dasti, in addition, is permitted.

3 Tag with Civil Appeal Nos 1692-1693 of 2020.

4 Mr Tushar Mehta, learned Solicitor General, states that in the
Civil Appeals in which notices have previously been issued by
the Court, no interim orders were sought for stay of the
demand since no demands had been raised. In the present case,
it has been submitted that a demand notice has been issued on
the basis of the order of the National Green Tribunal¹.

5 We direct that pending further orders, there shall be a stay
of recovery in pursuance of the impugned order of the NGT.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER

1 NGT